



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,29th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/402/2023	DR. MD. SARWAR JAHAN Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR S ABDULLAH	SC, HIGHER EDU MR. S K MEDHI (r-7) MR. A H M R CHOUDHURY (R-5) MR. S R BARBHUIYA (R-5) MRS. M BARMAN (R-7) MR K K MEDHI (r-7)
2	WITH WA/407/2023	DR. MITHUN PAUL Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K MEDHI MRS. M BARMAN P. SWARGIARY MR K K MEDHI	SC, HIGHER EDU
	WITH I.A.(Civil)/3215/2023 in WA/407/2023	DR. MITHUN PAUL Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K MEDHI MRS. M BARMAN P. SWARGIARY MR K K MEDHI	SC, HIGHER EDU
3	Cont.Cas(C)/551/2023	DHIREN CH. MEDHI AND 4 ORS Versus MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	MR. D SAIKIA MR. U SARMA MR B KAUSHIK
4	WITH Cont.Cas(C)/589/2023	DIPALI BARMAN Versus MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	MR. N J KHATANIANR
5	PIL/44/2024	KAILEN DAOLAGUPU AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS (F)	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	GA, ASSAM DY.S.G.I.

6	I.A.(Civil)/203/2024 in WA/15932/2023	TILAK NATH Versus THE STATE OF ASSAM AND 16 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	SC, P AND R.D. GA, ASSAM MR. M NATH (r-6 to 12,14 to 17) MR. D P BORAH (r-6 to 12,14 to 17) MR. A BHATTACHARJEE (r-6 to 12,14 to 17) MR U GHOSH (r-6 to 12,14 to 17)
	WITH WA/15932/2023 (Filing Number)	TILAK NATH Versus THE STATE OF ASSAM AND 16 ORS F	MR. FIRUZ KHAN	
7	Review.Pet./204/2024 IN WA/25/2018 (D/O)	HAMELA KHATUN Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MRS. S D CHOUDHURY MS. U NANDA MS. J GHOSH	SC, ELEM. EDU SC, AG (A AND E) SC, PENSION
8	WA/232/2024	TRIDIP SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. T DEURI MR D S DEKA MS. L WANGSA	MR. R MAZUMDAR, SC, SEC. EDU
9	Cont.Cas(C)/606/2024	DIPENDRA ADHIKARI Versus SUMIT SATTAWAN IAS	MR. M U MONDAL MS. N NASRIN J ISLAM MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	
10	Cont.Cas(C)/608/2024	AFZALUR RAHMAN AND 54 ORS Versus KHANINDRA CHOUDHURY, IAS AND 3 ORS	MR. M U MAHMUD MR. M ALI MR S ISLAM MD. ANARUL ISLAM	
11	Cont.Cas(C)/641/2024	SRI DOMON LONGMAILAI Versus THAI TSHO DAULAGUPU (ACS) AND 4 ORS.	MR. B BARUAH MR U RONGPI	
12	I.A.(Civil)/1452/2024 in WA/5055/2024	OM PRAKASH SAH Versus THE STATE OF ASSAM AND 4 ORS	MS B BHUYAN MR. T DEURI MR D S DEKA MS R DAS MS M.CHAKRABORTY MS A DAS MS. L WANGSA	SC, HIGHER EDU SC, FINANCE
	WITH WA/5055/2024 (Filing Number)	OM PRAKASH SAH Versus THE STATE OF ASSAM AND 4 ORS E	MR. T DEURI	
	WITH I.A.(Civil)/1453/2024	OM PRAKASH SAH Versus THE STATE OF ASSAM AND 4 ORS	MS B BHUYAN MR. T DEURI MR D S DEKA MS R DAS MS M.CHAKRABORTY MS A DAS MS. L WANGSA	SC, HIGHER EDU SC, FINANCE
13	I.A.(Civil)/3140/2024 in WA/11715/2024	NILADHAR DEKA Versus DILIP CHANDRA KALITA AND 4 ORS	MR B D DAS MR H K SARMA MR J LOTH	SC, TAXATION GA, ASSAM
	WITH WA/11715/2024 (Filing Number)	NILADHAR DEKA Versus DILIP CHANDRA KALITA AND 4 ORS	MR B D DAS	
	WITH I.A.(Civil)/11726/2024 (Filing Number)	NILADHAR DEKA Versus DILIP CHANDRA KALITA AND 4 ORS	MR B D DAS	
14	I.A.(Civil)/3386/2024 in WA/11417/2024	THE UNION OF INDIA Versus JAYANTI KALITA	MR H GUPTA	

WITH
[WA/11417/2024](#)
(Filing Number)

THE UNION OF INDIA AND ORS
Versus
SMT JAYANTI KALITA

HAREESH GUPTA

- FOR FRESH ADMISSION WITH STAY/BAIL -

- 15 [WA/346/2024](#) DINA NATH KALITA
Versus
THE STATE OF ASSAM AND 6 ORS
- 16 [WA/363/2024](#) M/S ALI BROTHERS AND 3 ORS
Versus
THE UNION OF INDIA AND 4 ORS
- 17 [WA/374/2024](#) PARTHA KUMAR NATH
Versus
THE STATE OF ASSAM AND 7 ORS
- 18 [WA/392/2024](#) THE UNION OF INDIA AND 3 ORS.
Versus
EX-CONSTABLE, FORCE NO. 89008021
NIRMAL KUMAR SHARMA
- 19 [WA/395/2024](#) AMIR HUSSAIN
Versus
THE STATE OF ASSAM AND 4 ORS
- 20 [WA/396/2024](#) A H ANWAR HUSSAIN BARBHUIYA AND ANR
Versus
THE STATE OF ASSAM AND 3 ORS
- 21 [WA/397/2024](#) DIGANTA BORAH
Versus
THE STATE OF ASSAM AND 4 ORS
- 22 [WA/398/2024](#) DILIP LAL SRIVASTAV
Versus
THE STATE OF ASSAM AND 6 ORS
- 23 [WA/404/2024](#) PALLAB KANTI CHAKRABORTY
B/O
Versus
THE STATE OF ASSAM AND ANR
- 24 [WA/405/2024](#) MANIK DEB
B/O
Versus
THE STATE OF ASSAM AND ANR
- 25 [WA/406/2024](#) ASHOK KUMAR DAS
B/O
Versus
THE STATE OF ASSAM AND ANR
- 26 [WP\(C\)/6250/2024](#) UNION OF INDIA AND ANR
Versus
HAREN DAS AND 122 ORS.

WITH
[I.A.\(Civil\)/3642/2024](#)
in [WP\(C\)/6250/2024](#)

UNION OF INDIA AND ANR.
Versus
HAREN DAS AND 122 ORS.

MRS. R DEVI

- 27 [WP\(C\)/6253/2024](#) LACHIT NATH
Versus
THE UNION OF INDIA AND 13 ORS
- 28 [WP\(C\)/6306/2024](#) PURNANJALI DEKA AND 18 ORS.
Versus
THE STATE OF ASSAM AND 5 ORS

MR. J P DAS
MS D DAS

MR. B PURKAYASTHA
MR. S SUTRADHAR
J.P. BARUAH
MR. P BORA
MR B SHARMA
MR B SHARMA
MR S SHARMA
MR. P K ROYCHOU DHURY
MR H I CHOU DHURY
MR. A K AZAD
H YEASMIN
MR H GUPTA
MR. M A SHEIKH
MS F INTAZ
MR. W A SHEIKH
MR. L R MAZUMDER
MR. A ISLAM
MR. K N CHOU DHURY
MR. H N SARMA
MR. R M DEKA
N GAUTAM
MR. I ALAM
MR. T SK
MR. P K ROYCHOU DHURY
MR H I CHOU DHURY
H YEASMIN
MR. P K ROYCHOU DHURY
MR H I CHOU DHURY
H YEASMIN
MR. P K ROYCHOU DHURY
MR H I CHOU DHURY
H YEASMIN
MRS. R DEVI

SC, N C T E
SC, SEC. EDU.
SC, G U
MR. L N DIHINGIA
MS N K DEVI
MR N ANIX SINGH
FOR CAVEATOR
SC, I O C
MR. A M BARBHUIYA (R-8)
MS S R MAZARBHUIYA (R-8)
MS A BEGUM (R-8)
MR REZABUL HOQUE
S. M. ZINNA (R-8)
MR P RAI(R-1)
MS T WAPANGLA(R-1)
MR. R DEKA(R-1)
GA, ASSAM
GA, ASSAM
GA, ASSAM
GA, ASSAM
SC, PWD
SC, PWD
SC, PWD
DY.S.G.I.
SC, HEALTH
SC, FINANCE

- FOR FRESH ADMISSION WITHOUT STAY/BAIL -

29	WA/220/2024	THE GAUHATI HIGH COURT AND 2 ORS Versus HASNINE ALAM AND 3 ORS	MR H K DAS	SC, AG (A AND E) MS. D GHOSH (P-1) MS N DEKA (P-1) MS H BETALA (P-1) MS A HUSSAIN (P-1) MR I CHAKMA (P-1) MR. S. K. CHAKMA (P-1) MR A.K. HAJONG (P-1) SC, FINANCE
30	WP(C)/5116/2024	GIRISH KUMAR AND 2 ORS Versus THE UNION OF INDIA AND 2 ORS	N. UDDIN M AHMED	DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
31	WA/297/2024 FIXED	RENU BORA SINGH AND 14 ORS Versus THE UNION OF INDIA AND 3 ORS	ALHAJJ I UDDIN MR. H ALI MS S DAS B BARMAN	DY.S.G.I. SC, FINANCE SC, HEALTH
32	WA/351/2024	JAHIR UDDIN LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND ORS	MR. S BANIK MS F BEGUM	SC, CO OP GA, ASSAM MR M J QUADIR(R-11 TO 19) MR M J QUADIR(R-11 TO 19) MR. A K HANNAN (R-11 TO 19)
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
33	PIL/18/2018	SEEMA BHUYAN Versus THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S C KEYAL GA, ASSAM MR. R K D CHOUDHURY MR. B CHOUDHURY, (R-3) ASSTT.S.G.I.
34	WP(C)/7395/2023	UNION OF INDIA AND 3 ORS. Versus JAYANTA KUMAR NATH	MR. S K MEDHI	DR G J SHARMA MR M CHANDA MRS. U DUTTA MR S CHOUDHURY MR S NATH
- FINAL DISPOSAL AT ADMISSION STAGE -				
35	WA/286/2024 WITH I.A.(Civil)/2515/2024 in WA/286/2024	PRASHANNA BAISHYA Versus THE STATE OF ASSAM AND 2 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	MR P NAYAK (R-2) MS. D BORA, SC, HEALTH DEPTT. (R-1&3)
		PRASHANNA BAISHYA Versus THE STATE OF ASSAM AND 2 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	SC, HEALTH
HEARING				
36	WA/239/2017 WITH I.A.(Civil)/2874/2017 in WA/239/2017	SRI JOY KISHAN SURANA and ANR Versus THE STATE OF ASSAM and ANR	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA MS.G DAS	MRS J M KONWAR MR. R KALITA MR. N J KHATANIAR (R6) MR. S SAHU MR. R SALOI SC, ELEMENTARY EDUCATION MS S NEWAR
		JOY KISHAN SURANA and ANR, Versus THE STATE OF ASSAM and ANR,	MR.A K BARUAH MR.S BISWAKARMA MS.G DAS MS.I CHOUDHURY	SC, ELEMENTARY EDUCATION

37	WITH WA/106/2017	SRI PRABIN CH RABHA and 53 ORS Versus SHRI PRASENJIT PURKAYASTHA and 4 ORS	MR.R P KAKOTI MR.D K MISHRA MR.U K DEKA	MR.M A I HUSSAIN MR H I CHOUDHURY R-1and2 MR.A K DUTTA(R- 1&2) MRA R BHUYAN(R- 1,2 & 6)) SC, ELEMENTARY EDUCATION
38	WITH WA/270/2017 CAVT. NO. 435/2017	SRI SAMARENDRA SAHARIA and 27 ORS Versus THE STATE OF ASSAM and 6 ORS	MR.N N B CHOUDHURY MS.P BORAH MR.S BORTHAKUR	MR.A K PURKAYASTHA SC, ELEMENTARY EDUCATION FOR CAVEATOR
39	WITH WA/292/2017	SRI DIGANTA PATHAK and 20 ORS Versus THE STATE OF ASSAM and 13 ORS	MR. S K MEDHI MR. A DAS MR. R SARMA MR. H TALUKDAR	SC, ELEMENTARY EDUCATION GA, ASSAM MR. A K PURKAYASTHA (R-11) MR. S SHARMA (R-11)
40	WA/236/2018	DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	MR. K N CHOUDHURY (R1) MR. J PATOWARY (R1) GA, MIZORAM
	WITH I.A.(Civil)/3004/2018 in WA/236/2018	DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	GA, MIZORAM
41	PIL(Suo Moto)/2/2019	XXXX Versus IN RE - STATE OF ASSAM AND 7 ORS	MR H K DAS SC, GHC	G.A. MR. T C CHUTIA, (R-1 AND 5) ADDL. AG, ASSAM GA NAGALAND GA ADDL. AG, MIZORAM GA ARUNACHAL PRADESH
42	WA/91/2019	SRI RANJIT SARKAR @ TOPA SARKAR AND ANR Versus SRI JAYDEB DAS AND 9 ORS.	MR. P J SAIKIA, SR. ADV MR. U K NAIR MR DEBA SARMAH MR DEBA SARMAH MR D SAIKIA MS N SHYAM	GA, ASSAM MR. B PRASAD
43	WP(C)/2905/2019 CAVT. 1324/2018	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. Versus UNION OF INDIA AND 54 ORS.	MR SISHIR DUTTA MR. K K NANDI MR. M SMITH, SC, ESIC MR. C SHARMA MR. S DUTTA MS S DAS	MR. M CHANDA MR S CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 29/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MR. R P SINGH	14-11-2024	To	06-12-2024
9)	MR. O P BHATI	17-11-2024	To	30-11-2024
10)	MR. R ISLAM	19-11-2024	To	30-11-2024

11)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
12)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
13)	MS S DAS	22-11-2024	To	02-12-2024
14)	MR S SARMA	22-11-2024	To	15-02-2025
15)	MRS. A GAYAN	25-11-2024	To	29-11-2024
16)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
17)	MR A K DAS	25-11-2024	To	30-11-2024
18)	MR. L C DEY	25-11-2024	To	29-11-2024
19)	MR J DAS	28-11-2024	To	31-12-2024
20)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
21)	MR. B K JAIN	27-11-2024	To	30-11-2024
22)	MS. S G BARUAH	26-11-2024	To	30-11-2024
23)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
24)	MS. D SAIKIA	04-12-2024	To	10-01-2025
25)	MR. P MAHANTA	28-11-2024	To	29-11-2024
26)	MR. Y S MANNAN	28-11-2024	To	29-11-2024
27)	MR R GOENKA	28-11-2024	To	06-12-2024
28)	MR A GOENKA	28-11-2024	To	06-12-2024
29)	MR. M SARANIA	28-11-2024	To	29-11-2024
30)	MR. T ROY	03-12-2024	To	06-12-2024
31)	MRS. B SARKAR	03-12-2024	To	06-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,29th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/626/2024	TAHIR AHMED CHOUDHURY Versus NISARG GAUTAM HIVARE, IAS AND ANR	MR B SINHA MR. H ISLAM	
2	Cont.Cas(C)/629/2024	HAFIJA BEGAM BARBHUIYA AND 2 ORS Versus NARAYAN KONWAR, IAS	MR. K A MAZUMDER MR A HAI S A ISLAM	
3	Cont.Cas(C)/635/2024	MUNIN KUMAR DAS AND 34 ORS Versus NARAYAN KONWAR AND ANR	MR. S K DAS MR A I TALUKDAR	
4	Cont.Cas(C)/636/2024	MOINUL HOQUE CHOUDHURY Versus SURANJANA SENAPATI, ACS	MR P BHARDWAJ MS. B DEVI	
5	Cont.Cas(C)/639/2024	DIMBESWAR GOGOI Versus NARAYAN KONWAR AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	
6	Cont.Cas(C)/640/2024	MAFIDUR RAHMAN @ MOFIDUR RAHMAN Versus SURANJANA SENAPATI	MS. G BORAH	
7	Cont.Cas(C)/643/2024	MILON BASUMATARY AND 38 ORS. Versus MANJIT BRAHMA AND 2 ORS.	MR. P MAHANTA MR A BHATRA MS C DAS M DAS	
8	WP(C)/4173/2024 FIXED	TAHERA SIDDIKA LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A ISLAM	SC, ELEM. EDU GA, ASSAM
9	WP(C)/5180/2024	AZIZUR RAHMAN MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.
10	WP(C)/5211/2024 FIXED	SHAHE ALAM SK Versus THE GAUHATI UNIVERSITY AND 2 ORS	MS. I DAS	SC, G U
11	WP(C)/5607/2024	PARBIN SULTANA MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV L DEKA	SC, ELEM. EDU GA, ASSAM
12	WP(C)/5994/2024 FIXED	PRABHAT CHANDRA DAS Versus STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MS B DEVI DR. B. C. BORAH	SC, ELEM. EDU SC, SCERT, ASSAM SC, FINANCE

13	WP(C)/6036/2024 FIXED	JAYITA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, SEC. EDU.
14	WP(C)/6067/2024 FIXED	DILIP BAISHYA Versus THE STATE OF ASSAM AND 7 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SCERT, ASSAM
15	WP(C)/6223/2024	DIGANTA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. S UPADHAY A SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
16	WP(C)/6235/2024	ABUTALHA MD. SAMSUZZUHA Versus THE STATE OF ASSAM AND 7 ORS	MR. T K BHUYAN MR A ALI MS. M KHATUN MS K TAYE	SC, ELEM. EDU GA, ASSAM
17	WP(C)/6244/2024 B/O	SHABBIR AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
18	WP(C)/6259/2024	FARUQUE AHMED LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. H ISLAM	SC, ELEM. EDU GA, ASSAM
19	WP(C)/6260/2024	LUTFUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. H ISLAM	SC, ELEM. EDU GA, ASSAM
20	WP(C)/6262/2024	SURAT JAMAL AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU SC, FINANCE
21	WP(C)/6267/2024	KUMUD LAHKAR AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU
22	WP(C)/6268/2024	SUBHAS ROY AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H K DAS MS D MAHANTA MR SHREYAS DAS MR N K SARMA B SAIKIA	SC, ELEM. EDU SC, BTC
23	WP(C)/6271/2024	BAKUL CH. BHAKAT AND 14 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR G U AHMED MR. R ISLAM MR N SARMA	SC, ELEM. EDU SC, FINANCE
24	WP(C)/6272/2024	HITESWAR SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR. M K SARMA MR. S B PRASAD	SC, SEC. EDU. SC, K A A C
25	WP(C)/6280/2024	DIGANTA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
26	WP(C)/6283/2024	ROSHAN LUINTEL Versus STATE OF ASSAM AND 5 ORS.	MR. N UPADHAYAY MR D MAHANTA	SC, ELEM. EDU SC, BTC
27	WP(C)/6291/2024	MOZAHAR ALI MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MR. B RAHMAN	SC, SEC. EDU. SC, FINANCE
28	WP(C)/6296/2024	ALI HOSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, SEC. EDU. SC, FINANCE DEPTT.
ADMISSION				
29	WP(C)/5746/2016 WITH WP(C)/1276/2022 (D/O), WP(C)/1505/2017(D/O)	THE CO-ORDINATION COMMITTEE OF THE PRIVATE AND NON-AFFILIATED STUDY CENTRE Versus THE UNION OF INDIA and 5 ORS	MR. M U MAHMUD MS.D SINHA MR. M R Z CHOUDHURY MR S H MAHMUD MR S ISLAM MS. B CHETIA	SC, HIGHER EDU MR.R THAKURIA(R- 4&5) SC, EDUCATION SC, U G C ASSTT.S.G.I. MR.L P SHARMA(R- 4&5)
30	WITH WP(C)/1643/2022	HIGHBROW, Versus THE UNION OF INDIA AND 4 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	MR. P J PHUKAN, SC, K K HANDIQUE STATE OPEN UNIVERSITY (R-2 & 3) MR. A CHAMUAH, SC, UGC (R-4) ASSTT.S.G.I.

31	WP(C)/2860/2019	MERAJ KHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR G JALAN	SC, HIGHER EDU SC, AG MR. A BARKATAKI MR. R K TALUKDAR (R-6) MR. N BARUAH MR P BHARDWAJ MR. M SARMA SC, PENSION
32	WP(C)/1482/2021 FIXED, IN WP(C)/6896/2018 (D/O)	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
33	WP(C)/4879/2021	CHANDAN KAIRI Versus THE STATE OF ASSAM AND 8 ORS.	MR. A K PURKAYASTHA MR. S SHARMA	SC, ELEM. EDU SC, SSA
34	WP(C)/2090/2022	GANESH SARMA AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M K SARMA MS. S S SAIKIA B KRISHNA	SC, AG SC, SEC. EDU.
35	WP(C)/2116/2022 FIXED	MUKUL CHANDRA SARMA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR MR R DAS	GA, ASSAM SC, EDU
	WITH			
36	WP(C)/9497/2019	BIPIN CHULADHARA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR R DAS	GA, ASSAM SHRI S M T CHISTIE, SC, SECONDARY EDUCATION DEPARTMENT. SC, EDU
	WITH			
37	WP(C)/3063/2022	PABITRA KUMAR BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR R DAS	GA, ASSAM SC, SEC. EDU.
	WITH			
38	WP(C)/3072/2022	ELA SONOWAL Versus THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR R DAS	GA, ASSAM SC, SEC. EDU.
	WITH			
39	WP(C)/3258/2022	BONTI HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR	GA, ASSAM SC, EDU
40	WP(C)/2952/2022 FIXED	GIRINDRA CHANDRA NATH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, ELEM. EDU
41	WP(C)/4429/2023 FIXED	PRABENDRA CH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG MR. S K MEDHI SC, FINANCE
42	WP(C)/4766/2023 B/O	INDRAJIT DHAR Versus THE BOARD OF SECONDARY EDUCATION AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	MR. B J MUKHERJEE (r-5) MS R SAHA (r-5) SC, SEBA
43	WP(C)/5409/2023 FIXED	ARIJIT SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. D GOGOI	SC, HIGHER EDU MR. A K BHUYAN (R-4) MS. B BHUYAN (R-4) MS P.BORAH (R-4) MS. N CHOUDHURY (R-4) MR. A KHOUND (R-4) MS B BORA (R-4) MR A TALUKDAR (R-4) MR J DAS (R-4) SC, G U
44	WP(C)/5633/2023	OLIVA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MR K J HAZARIKA	SC, ELEM. EDU SC, SCERT, ASSAM SC, SSA
45	WP(C)/108/2024 FIXED	SAJAL DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY (P-17) MR. A K DUTTA MR. B PURKAYASTHA (P-17) MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE

46	WP(C)/4983/2024 FIXED	GOPAL BHOWMIK AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, SEBA
ORDERS				
47	Cont.Cas(C)/89/2022 FIXED	NAZRUL ISLAM LASKAR Versus B KALYAN CHAKRABORTY AND ANR.	MR. M DUTTA MS S DEV MR J MAHANTA	MR S M T CHISTIE
48	Cont.Cas(C)/610/2022	UMESH DEKA AND 10 ORS Versus DR. BIJOYA CHOUDHURY AND ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR. D SAIKIA(R-4) MR S M T CHISTIE MR S M T CHISTIE MR. R MAZUMDAR (R-4) MR. B GOGOI (R-5) MR P NAYAK (R-5) MR A CHALIHA (R-5) SC, SEC. EDU. SC, FINANCE DEPTT.
49	Cont.Cas(C)/724/2022	MANJU DEVI Versus P JIDUNG AND ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	MR. D SAIKIA (R-1,2) MR S M T CHISTIE MR. N J KHATANAR (R-2) MR. U SARMA (R-2) SC, SEC. EDU.
50	WP(C)/3150/2023 B/O	ZAHIDA KHATUN @ JAHIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MD. B HUSSAIN MR. P B MAZUMDER	SC, SEC. EDU. SC, FINANCE
51	Review.Pet./23/2024 IN WP(C) 2883/2021 (D/O), FIXED	JAGEN BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MS. P DAS, SC, SECONDARY EDU. DEPTT. GOVT. OF ASSAM
52	Cont.Cas(C)/157/2024	KAMAKHYA PRASAD RAI Versus MAMATA HOJAI	MR. N H MAZARBHUIYAN MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA MS.SHOMA DASGUPTA MS. L WAJEEDA MS SUPRIYA DASGUPTA MR R I BHUYAN J.P. BARUAH	
53	Cont.Cas(C)/463/2024	DR ANAMYA ROY Versus SMTI. POMI BARUAH	MR. B K SEN MR A HUSSAIN N HASAN P SINGH	MR. K GOGOI MR. D UPAMANYA
54	WP(C)/3655/2024	DHRUBAJYOTI PATHAK Versus THE STATE OF ASSAM AND 6 ORS	MR A KHANIKAR R L CHUTIA	SC, SEC. EDU. SC, SEBA
55	WP(C)/3929/2024	MADHAB CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	MR. M K CHOUDHURY (R-4) MR P BHARDWAJ(R-4) MR. M SARMA(R-4) MS. ANASUYA C SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 29/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
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9)	MR. O P BHATI	17-11-2024	To	30-11-2024
10)	MR. R ISLAM	19-11-2024	To	30-11-2024

11)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
12)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
13)	MS S DAS	22-11-2024	To	02-12-2024
14)	MR S SARMA	22-11-2024	To	15-02-2025
15)	MRS. A GAYAN	25-11-2024	To	29-11-2024
16)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
17)	MR A K DAS	25-11-2024	To	30-11-2024
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29)	MR. M SARANIA	28-11-2024	To	29-11-2024
30)	MR. T ROY	03-12-2024	To	06-12-2024
31)	MRS. B SARKAR	03-12-2024	To	06-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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2:00 PM to 4:30 PM

[For Friday,29th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3558/2024 FIXED	AZIZUL MONDAL Versus THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
2	Bail Appln./3560/2024 FIXED	AKHTAR HUSSAIN @ AKATAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
3	Bail Appln./3625/2024	JAHIR UDDIN Versus THE STATE OF ASSAM	MR A K AZAD MR N JAMAL MR. I HUSSAIN	PP, ASSAM
4	Bail Appln./3628/2024	GAJEN LIMBU Versus CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	SC, CBI
5	Bail Appln./3632/2024	ADAKHO MAO Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA	PP, ASSAM
MOTION				
6	AB/3121/2024	SUBHASH BORAH Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH MR. T BARUKIAL	PP, ASSAM
7	AB/3123/2024	SRI SUMAN DAS Versus THE STATE OF ASSAM AND ANR	MS P DAS LEGAL AID COUNSEL	PP, ASSAM
8	AB/3125/2024	KHUSHKET ALI Versus THE STATE OF ASSAM AND ANR.	MR. D K BAGCHI	PP, ASSAM
9	AB/3126/2024	FARUQUE AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
10	AB/3127/2024	MD IMAN HUSSAIN AND 13 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM

BAIL HEARING (BA)

11	Bail Appln./4037/2023 WITH CASE RECORD(SCANNED COPY)	SHOAIB AKHTAR Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
12	Bail Appln./2053/2024 FIXED	RAJIB PEGU Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
13	Bail Appln./2107/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	GULFAM ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
14	Bail Appln./2147/2024 WITH CASE RECORD(SCANNED COPY)	JAVED AHMED LONE Versus THE UNION OF INDIA	MRS J DUTTA MR. A K AHMED MD A ISLAM	SC, NCB
15	Bail Appln./2478/2024 WITH CASE RECORD(SCANNED COPY)	RANG BENJAMIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
16	Bail Appln./3211/2024 FIXED	ASHIM ADHIKARI @ ASHIM ADHIKARY, Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MR M RAHMAN	PP, ASSAM
17	Bail Appln./3383/2024 FIXED	REJIYA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
18	Bail Appln./3524/2024 FIXED	MOZBUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR SARFRAZ NAWAZ U U KHAN MR A AHMED	PP, ASSAM

BAIL HEARING

19	AB/1156/2024 FIXED	LALIT KUMAR GUPTA Versus THE STATE OF ASSAM	MR. M L PANDIA MR. M R SODIAL MS. N K PODDAR	MR. DITUL DAS(INFORMANT) PP, ASSAM
20	AB/2911/2024 FIXED	BITUMONI CHOUDHURY Versus THE STATE OF ASSAM	MR K P PATHAK MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM

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28)	MR A GOENKA	28-11-2024	To	06-12-2024
29)	MR. M SARANIA	28-11-2024	To	29-11-2024
30)	MR. T ROY	03-12-2024	To	06-12-2024
31)	MRS. B SARKAR	03-12-2024	To	06-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,29th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/638/2024	M/S BURNIE BRAES TEA ESTATE Versus ONIAM SARAN KUMAR SINGH AND ANR	MS N SAIKIA MR. SUMANTA TALUKDAR	
2	WP(C)/6258/2024	HIFZUR RAHMAN MAZAR BHUIYA Versus THE STATE OF ASSAM AND 7 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, WATER RESOURCE SC, FINANCE DEPTT.
3	WP(C)/6264/2024	HALIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
4	WP(C)/6275/2024	PRASANTA KUMAR DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DAS MR. M J GOGOI	SC, IRRIGATION
5	WP(C)/6277/2024	M/S GATTANI INDUSTRIES AND ANR Versus THE UNION OF INDIA AND 5 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, TAXES
6	WP(C)/6281/2024	MD. TARIKUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM SC, FOREST SC, G M D A SC, GMC
7	WP(C)/6282/2024	KUMUD MISRA @ KUMUD CH. DEB MISRA Versus THE STATE OF ASSAM AND 7 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM SC, FOREST SC, GMC SC, G M D A
8	WP(C)/6293/2024	SADIQUL ALAM HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R BORPUJARI MRS DIPANJALI BORPUJARI	SC, APDCL
9	WP(C)/6303/2024	FARUKAR RAHMAN Versus THE STATE OF ASSAM AND 9 ORS	MR. D GOSWAMI MR. S M BARUAH	GA, ASSAM SC, AG DY.S.G.I. SC, WATER RESOURCE
10	WP(C)/6304/2024	RAJEN DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. S BIKASH	GA, ASSAM SC, GMC

ADMISSION

11	WP(C)/2057/2024 PART-HEARD, FIXED	M/S SHIV ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HEALTH
12	WP(C)/8646/2018 FIXED	MUKTESWAR SAHU Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS A BORAH MS S SENGUPTA	SC, IRRIGATION
13	WP(C)/8671/2018	ABUL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MRS S B CHOUDHURY	MR. M Z AHMED GA, ASSAM MR. A M DUTTA SR. SC, APGCL
14	WP(C)/8737/2018	ZAHID AHMED Versus THE UNION OF INDIA AND 3 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. U SARMA	MR. S. DUTTA (R2,R3,R4) ASSTT.S.G.I.
15	WP(C)/5527/2019	MUZAHIDUL ALOM Versus THE UNION OF INDIA AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	MR. R ALI (r-4) MR M SHELM (r-4) MR. S S ROY MR H GUPTA (C.G.C.) MR H A AHMED (r-4) MR. S BORTHAKUR ASSTT.S.G.I.
16	WP(C)/7064/2019	M/S BOMBAY SECURITY SERVICES Versus THE UNION OF INDIA AND 2 ORS.	MR J C GAUR MS. M GAUR MS. A JAIN	MR. S DUTTA MR. S S ROY MS. I DAS MS. I DAS ASSTT.S.G.I.
17	WP(C)/7336/2019	BAPKHAT JIBIKA PATH MEEN MAHAL SAMABAI SAMITI LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BISWAKARMA MS G DAS MS. A LONGSU	GA, ASSAM
18	WP(C)/961/2020	FOURRTS (INDIA) LABS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MS. J HAZARIKA MR. M CHOUDHURY	GA, ASSAM MD. M H CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY
19	WP(C)/2392/2020	EMAMI LTD Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR S J SAIKIA MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
20	WP(C)/2429/2020	THE EXECUTIVE DIRECTOR, NE ZONE, FCI AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR B K SINGH	MR. B C PATHAK MR. B PATHAK MR H K GOGOI (R2-R7) MR. R THADANI MR B HAZARIKA MR. M SHARMAH (R2-R7) ASSTT.S.G.I.
	WITH			
21	WP(C)/2092/2021	JOGEN BORO AND 5 ORS Versus EXECUTIVE DIRECTOR (NEF ZONE) FOOD CORPORATION OF INDIA AND 2 ORS	MR. B C PATHAK MR. B PATHAK MR H K GOGOI MR. R THADANI MR B HAZARIKA MR V KUMAR MR. M SHARMAH	MR B K SINGH MS J SARMAH ASSTT.S.G.I.
22	WP(C)/2138/2022	SAHABUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MR. K N CHOUDHURY (R6) MR. B CHAKRABORTY (R6) MR K L GUPTA (R6) SC, FOREST
23	WP(C)/3903/2023 FIXED	M/S KHAN BROTHERS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MR H MAZUMDER MISS. J GOGOI	MR. S CHAMARIA SC, AGRI. DEPARTMENT SC, FINANCE SC. ASSAM SEED CORPN.

24	WITH WP(C)/3882/2023	M/S R AND D ASSOCIATES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC. AGRICULTURE SC. ASSAM SEED CORPN. SC, FINANCE
25	WP(C)/7269/2023 FIXED	M/S MRIDUL KUMAR LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	SC, AGRI. DEPARTMENT
26	WP(C)/63/2024	M/S H D ENTERPRISES Versus THE STATE OF ASSAM AND 2 ORS	MR. S K DEORI MS. SOMILA	SC, PWD
27	WP(C)/81/2024 FIXED	THE GENERAL MANAGER, ROSEKANDY TEA ESTATE Versus THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	GA, ASSAM SC, APDCL
28	WITH WP(C)/646/2024	THE GENERAL MANAGER, ROSEKANDY TEA ESTATE Versus THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, APDCL
29	WP(C)/1031/2024	M/S AD AGENCY Versus THE STATE OF ASSAM AND 3 ORS	MR. P TALUKDAR MS D ANGANA	SC, P H E
30	WP(C)/1045/2024	M/S PM TRADERS Versus THE STATE OF ASSAM AND 3 ORS	MR. P TALUKDAR MS D ANGANA	SC, P H E
31	WP(C)/4540/2024 FIXED	SHRIRAM RABIDAS Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC SC, PWD
32	WP(C)/5139/2024	JBR TECHNOLOGIES LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. A JAHID MR N SARMA	GA, ASSAM MR A IKBAL SC, GMC
33	WP(C)/5926/2024 FIXED	PURNAM DEB Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, FOREST
34	WP(C)/5940/2024 FIXED	SUNIL DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	GA, ASSAM SC, BTC SC, REVENUE
35	WP(C)/5973/2024 FIXED	M/S MANAS ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. J PATOWARY	GA, ASSAM
ORDERS				
36	Cont.Cas(C)/531/2015 FIXED	NIRMAL KUMAR AGARWALLA Versus RAJESH PRASAD and ORS	MR.B GOGOI MS.D DAS	DR.B AHMED(R-2 & 6) MR.N HAQUE(R-2 & 6) MR.M HUSSAIN(R-2 & 6) MR P NAYAK MR.KHAYERUDDIN(R-2 & 6)
37	Cont.Cas(C)/499/2019 FIXED	JITEN KALITA Versus RAJESH KENGPAL AND 5 ORS	MS. P TAMULI MR. N GOGOI	MR. D SAIKIA MRS. D DAS BARMAN MR. B GOGOI MR P NAYAK MS. P CHUTIA
38	Cont.Cas(C)/780/2023 FIXED	SALEHA BEGUM AND ANR Versus DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	MR. P N GOSWAMI(R-2) MS. M KALITA(R-2)
39	WITH Cont.Cas(C)/781/2023	HARESWAR KALITA AND ANR Versus DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	MR. P N GOSWAMI(R-2) MS. M KALITA(R-2)

40	WITH Cont.Cas(C)/782/2023	SARAT BORA AND ANR Versus DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	MR. P N GOSWAMI(R-2) MS. M KALITA(R-2)
41	WP(C)/851/2023 B/O	M/S ANAMIKA UDYOG Versus PRINCIPAL SECRETARY GOVT. OF ASSAM AND 24 ORS.	Mukesh Sharma MS. S YASMIN	SC, NHM SC, HEALTH AND F W
42	WP(C)/4890/2023 WITH LCR 3 FILES	MANAGEMENT OF GRACE I NET SOLUTION PVT LTD Versus THE STATE OF ASSAM AND 24 ORS	MR. A BISWAS MR. R SEKHAR MR R KALITA MS S AHOM MS N BORGHAIN	GA, ASSAM MR. S DAS (r-4 to 25) MR K DAS (r-4 to 25)
43	I.A.(Civil)/3598/2024 in WP(C)/4545/2019	MONIDEEPA DAS DEB Versus DOLOO TEA CO. (INDIA) LTD. AND 2 ORS.	MR. R SARMA	GA, ASSAM
	WITH WP(C)/4545/2019	RANJIT DAS Versus DOLOO TEA CO. (INDIA) LTD. AND 2 ORS.	MR. R SARMA MR. K M HALOI MR. B DAS	GA, ASSAM (R- 3) MR G KHANDELIA MR. K DEKA (R- 1 & 2) MR. K DEKA (R- 1 & 2) SC, L C
	WITH I.A.(Civil)/724/2023 in WP(C)/4545/2019	ON THE DEATHH OF RANJIT DAS, HIS LEGAL HEIRS RANA ASHIM DAS AND ANR. Versus DOLOO TEA CO. (INDIA) LTD. AND 2 ORS.	MR J PAYENG	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MR. R P SINGH	14-11-2024	To	06-12-2024
9)	MR. O P BHATI	17-11-2024	To	30-11-2024
10)	MR. R ISLAM	19-11-2024	To	30-11-2024
11)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
12)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
13)	MS S DAS	22-11-2024	To	02-12-2024
14)	MR S SARMA	22-11-2024	To	15-02-2025
15)	MRS. A GAYAN	25-11-2024	To	29-11-2024
16)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
17)	MR A K DAS	25-11-2024	To	30-11-2024
18)	MR. L C DEY	25-11-2024	To	29-11-2024
19)	MR J DAS	28-11-2024	To	31-12-2024
20)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
21)	MR. B K JAIN	27-11-2024	To	30-11-2024
22)	MS. S G BARUAH	26-11-2024	To	30-11-2024
23)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
24)	MS. D SAIKIA	04-12-2024	To	10-01-2025
25)	MR. P MAHANTA	28-11-2024	To	29-11-2024
26)	MR. Y S MANNAN	28-11-2024	To	29-11-2024
27)	MR R GOENKA	28-11-2024	To	06-12-2024

28)	MR A GOENKA	28-11-2024	To	06-12-2024
29)	MR. M SARANIA	28-11-2024	To	29-11-2024
30)	MR. T ROY	03-12-2024	To	06-12-2024
31)	MRS. B SARKAR	03-12-2024	To	06-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,29th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/628/2024	GANESH BARMAN Versus KAVITHA PADMANABHAN (IAS) AND 2 ORS	MR. J KALITA MR SOHAING	
2	Cont.Cas(C)/630/2024	ROHIDUL ISLAM Versus DR. JAYANTA KUMAR DAS AND ANR	MR. M I HUSSAIN N. UDDIN MR. N ISLAM R KHA	
3	Cont.Cas(C)/631/2024	REENA PEGU DOLEY Versus J B EKKA, IAS AND 5 ORS	MR. M ISLAM MS A KHATUN	
	WITH I.A.(Civil)/3619/2024 in Cont.Cas(C)/631/2024	REENA PEGU DOLEY Versus JAYANT NARLIKAR, IAS AND 6 ORS	MR. M ISLAM MS A KHATUN	
4	Cont.Cas(C)/632/2024	TAGAR DEKA Versus DR. J.B. EKKA AND 9 ORS.	MR B M DEKA MR S N KRISHNATRAYA MS D MAHANTA MAYUR DAS	
5	Cont.Cas(C)/633/2024	GANESH DAS Versus SANJIV SHYAM AND 2 ORS.	MR. K R PATGIRI MR G SARMA MS K BARMAN MS. D. DEVI	
6	Cont.Cas(C)/637/2024	ON THE DEATH OF PRADIP KUMAR GHOSH, HIS LEGAL HEIR SMT. NANDITA GHOSH Versus P. ASHOK BABU, IAS AND 2 ORS.	MR S SARMAH	
7	Cont.Cas(C)/642/2024	DHRUBA BHARALI Versus J B EKKA	MS. S MAHANTA MR. M MAHANTA	
8	WP(C)/5804/2024 FIXED	DR. MRIDU PABAN NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. B CHAKRABORTY MR. D K BAIDYA SC, HEALTH

9	WITH WP(C)/5645/2024	MRIDU PABAN NATH Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	GA, ASSAM SC, HEALTH
10	WP(C)/5908/2024	AMLESH MEDHI Versus THE UNION OF INDIA AND 3 ORS	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	DY.S.G.I.
11	WP(C)/5971/2024	SAURAV PRAN SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. N K KALITA	GA, ASSAM
12	WP(C)/6240/2024	SHARIFUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MS. S K NARGIS MS N SULTANA	GA, ASSAM SC, REVENUE
13	WP(C)/6242/2024	RUKSANA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM
14	WP(C)/6243/2024	KHOGEN BURAGOHAİN Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
15	WP(C)/6245/2024	SAMIRAN BARMAN Versus UNION OF INDIA AND 6 ORS.	MD B ISLAM	GA, ASSAM DY.S.G.I. SC, HEALTH
16	WP(C)/6246/2024	JOYGESWAR BURAGOHIAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
17	WP(C)/6247/2024	AJIT BOIRAGI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
18	WP(C)/6248/2024	JITEN GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
19	WP(C)/6249/2024	ASHOK ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
20	WP(C)/6251/2024	ABUL KHAYER REIZA HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
21	WP(C)/6252/2024 B/O	TAHMINA KHATUN Versus THE UNION OF INDIA AND 4 ORS.	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	DY.S.G.I.
22	WP(C)/6254/2024	AYSHA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR. R MAZUMDAR MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, GHC
23	WP(C)/6266/2024	DIMPAL DAS AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
24	WP(C)/6269/2024	SANJIT KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR AKHINUR ISLAM MR. B.H. TAPADAR MR. A K HANNAN	GA, ASSAM SC, ASEC
25	WP(C)/6270/2024	SAMARJIT DAS Versus THE STATE OF ASSAM AND 10 ORS	MR G Z AHMED MR S A REEYAZ	GA, ASSAM SC, REVENUE
26	WP(C)/6273/2024	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. N HOQUE MR H GUPTA MR. KHAIRUL ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE

27	WP(C)/6278/2024	SANJIV GOGOI AND 9 ORS Versus THE UNION OF INDIA AND 9 ORS	MD H R AHMED M BEGUM	DY.S.G.I.
28	WP(C)/6284/2024	LAKSMIBALA RAJBANSHI @ LAKSHMI BALA RAJBANGSHI Versus THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE DEPTT.
29	WP(C)/6285/2024	GANESH BORA Versus THE STATE OF ASSAM AND 4 ORS.	MD. S ALOM MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
30	WP(C)/6286/2024	KALPANA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. CHARAN DEKA MR. MAMAT KALITA	GA, ASSAM SC, FINANCE
31	WP(C)/6289/2024	UTPAL KEMPRAI Versus THE STATE OF ASSAM AND 3 ORS	MR. P P BORTHAKUR PRIYANKU PRATIM PARASOR MR. T KALITA MS IVY HUSSAIN	GA, ASSAM SC, REVENUE
32	WP(C)/6294/2024	SOJOL HUSSAIN LASKAR AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. D HUSSAIN MR. R A MAZUMDER	SC, APDCL
33	WP(C)/6295/2024	DHARANI DHAR KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
34	WP(C)/6297/2024	DEBENDRA NATH AND 5 ORS. Versus THE STATE OF ASSAM AND 12 ORS	MD B ISLAM MR. S S AHMED	SC, PWD ROAD SC, P AND R.D. GA, ASSAM SC, WATER RESOURCE
35	WP(C)/6302/2024	APARAJITA SARMAH BEZBARUAH Versus THE STATE OF ASSAM AND 10 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM
36	WP(C)/6307/2024	SHAHABUDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MS. S K NARGIS MR H I CHOUDHURY MR F H LASKAR (2) MS S BEGUM MS N SULTANA	GA, ASSAM SC, REVENUE
37	WP(C)/6308/2024	PANKAJ KAKOTY Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
38	WP(C)/6309/2024	PURNA SINDHU MUDOI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
39	WP(C)/6310/2024	BILLAL HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MS. S K NARGIS MS S BEGUM MS N SULTANA	GA, ASSAM
40	WP(C)/6311/2024	NABANITA SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MR D S DEKA MR A ATREYA MS A DAS MS. L WANGSA	GA, ASSAM
41	WP(C)/6314/2024	MOUSUMI SARKAR AND 32 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
42	WP(C)/6315/2024	RAMA CHOUHAN Versus THE UNION OF INDIA AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	DY.S.G.I.
43	WP(C)/6318/2024	TIRTHA NATH CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
44	WP(C)/6319/2024	LAXMAN MANDAL Versus THE UNION OF INDIA AND 6 ORS	MR. M SARANIA MR. P P GOGOI MR A SARANIA N GOGOI	DY.S.G.I.

ADMISSION

45	WP(C)/6533/2021 FIXED	HEMENDRA KUMAR TALUKDAR Versus THE ASSAM CO OPERATIVE APEX BANK LTD AND 2 ORS	MR A C BORBORA MR. M SMITH MR. N B GOHAIN	SC, APEX BANK
46	WP(C)/4370/2024 FIXED	SANGEET NILAM BOARH Versus THE ASSAM PUBLIC SERVICE COMMISSION AND ANR	MR G CHOUDHURY MR ARINDAM BARUAH	SC, APSC
47	WP(C)/4417/2024 B/O	G. KUMAR Versus THE UNION OF INDIA AND 2 ORS.	MR. A AHMED MS. D GOSWAMI	DY.S.G.I.
48	WP(C)/5469/2024 FIXED	MD. AFTER HUSSAIN Versus THE PUNJAB NATIONAL BANK AND 5 ORS	MR. N HOQUE MD. S HUDA MR. Md. ARIF MR. KHAIRUL ISLAM	MR. B K SEN(R-1 TO 6) MR F HAQUE(R-1 TO 6) MR A HUSSAIN (R-1 TO 6) MS. MONIKA DAS(R-1 TO 6) N HASAN(R-1 TO 6) SC, PNB
49	WP(C)/5668/2024 FIXED	MEHDI HASSAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, FOREST
50	WP(C)/5718/2024 FIXED	BHASKAR DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	SC, FOREST

ORDERS

51	I.A.(Civil)/3388/2024 IN WP(C)/4095/2024(D/O) in WP(C)/4095/2024	KAMALESH DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA	SC, PWD
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HEARING

52	WP(C)/1013/2023 FIXED	ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC
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WITH

[I.A.\(Civil\)/3238/2024](#)
in WP(C)/1013/2023

ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC
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WITH

[I.A.\(Civil\)/3588/2024](#)
in WP(C)/1013/2023

STATE OF ASSAM Versus ANURADHA ADHIKARY SARMA AND ORS	GA, ASSAM	MR A N SARMAH MR. S SAMARIA
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LEAVE NOTE OF ADVOCATES FOR 29/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
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11)	MR. D K CHOMAL	25-11-2024	To	30-11-2024

12)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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28)	MR A GOENKA	28-11-2024	To	06-12-2024
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30)	MR. T ROY	03-12-2024	To	06-12-2024
31)	MRS. B SARKAR	03-12-2024	To	06-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,29th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/501/2020 WITH LCR	NURJUBHAN @ RUBIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MR S H MAHMUD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/2327/2021 WITH LCR	PIRMUD ALI @ PIRMAT ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A AHMED MR J P KACHARI U U KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/841/2021 in WP(C)/2327/2021	PIRMUD ALI @ PIRMAT ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A AHMED MR J P KACHARI U U KHAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/2618/2021 FIXED	SAMIR PAUL Versus THE UNION OF INDIA AND 6 ORS	MR. B P SINHA S R DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/585/2024 WITH LCR	MURSHIDA BEGUM @ MUKLESA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MD I H LASKAR	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/744/2024 WITH LCR	ANSER ALI Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/1011/2024 WITH LCR	AMZAD ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/1437/2024 B/O, WITH LCR	SHAJAHAN ALI @ SHAHJAHAN ALI @ SHAHJAHAN SHEIKH Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

8	WP(C)/1457/2024 B/O, WITH LCR	MD. HEKMAT ALI @ HEKMAT ALI SARKAR Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. M M ZAMAN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/2625/2024 WITH LCR	MUSST HENA KHATOON @ FENA BEGUM Versus THE UNION OF INDIA AND 7 ORS	MD B ISLAM MS M M DAS MR. A A MONDAL MR M HOQUE MR S HUSSAIN MR. S UDDIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/3425/2024 WITH LCR	MD. SAHABUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH			
11	WP(C)/3424/2024	MUSST HAMIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. B P BORAH MR P J DUTTA MR. A KHANDAKAR	GA, ASSAM DY.S.G.I. SC, ECI
12	WP(C)/3638/2024	BHARATI DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/3687/2024	SMTI. NAYAN TARA DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/3778/2024	MAHENDRA DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/3784/2024	KAMANA DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
16	WP(C)/3911/2024 FIXED	NUR JAHAN BEGUM @ NOOR JAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN MD. I HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
17	WP(C)/4385/2024 WITH LCR	MUSST MAJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	Mr M U Ahmed	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/6261/2024	AYNAL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. U P CHALIHA MS. M ROY MD. I AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
19	WP(C)/6276/2024	REJIYA KHATUN @ REZIA KHATUN Versus THE UNION OF INDIA AND 5 ORS	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

20	WP(C)/6300/2024	MONJURA BIBI @ MONJURA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI MR J. ISLAM MD. ANARUL ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
21	WP(C)/6455/2017 WITH LCR	SALEHA KHATUN Versus THE UNION OF INDIA and 3 ORS	MR.R P HAZARIKA	ASSTT.S.G.I.
22	WP(C)/6458/2017 WITH LCR	SURAJ ALI @ SURUJ ALI Versus THE UNION OF INDIA and 5 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN	GA, ASSAM(R. 2 to 6.) ASSTT.S.G.I.R. 1.
23	WP(C)/6657/2017 B/O, WITH LCR	RASID ALI @ RASIDMIA ALI @ ABDUL RASID Versus THE UNION OF INDIA and 3 ORS	MR.S C PANDIT MR.S SARKAR	GA, ASSAM(Res no. 2-4) ASSTT.S.G.I.Res no. 1
24	WP(C)/6585/2018 FIXED, WITH LCR	JAMELA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR R ALOM MR. J AHMED S Z AHMED MS. H BEGUM MS. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/1552/2019 B/O, WITH LCR	JUBBAR ALI @ ABDUL JUBBAR Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	WP(C)/65/2020 WITH LCR	MORJINA BEGUM @ MORJINA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	WP(C)/83/2020 WITH LCR	IBRAHIM ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
28	WP(C)/85/2020 WITH LCR	SAHALOM HOQUE @ SHAH ALOM Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
29	WP(C)/2395/2020 B/O, WITH LCR	JAHIRA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
30	WP(C)/4278/2020 WITH LCR	SABITA ROY Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MS. R RAHMAN MR. W I CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
31	WP(C)/4789/2020 WITH LCR	SAIJUDDIN KHAN Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
32	WP(C)/5133/2020 WITH LCR	MALLIKA KHATOON Versus UNION OF INDIA AND ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
33	WP(C)/5378/2020 WITH LCR	MD. YAKUB ALI Versus THE UNION OF INDIA AND 5 ORS	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
34	WP(C)/5682/2020 WITH LCR	MD. JAMALUDDIN Versus THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR. N I MAZARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

35	WA/388/2022 FIXED, WITH OFFICE NOTE	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 6 ORS. B	MR. K N CHOUDHURY MS. A VERMA MR. N J KHATANAR	MR. K GOSWAMI (R6) MR. P HAZARIKA (R-5) R SARMAH (R6) MR H K NATH (R6) MR J BORAH (R6) P. BORAH (R-5) P. BORAH (R-5) SC, WPT AND BC
	WITH WA/13585/2024 (Filing Number)	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 7 ORS	MR. K P PATHAK	
	WITH I.A.(Civil)/3606/2024	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. K P PATHAK MR BHARGAV DAS	GA, ASSAM G. GOSWAMI MR H K NATH MR J BORAH SC, WPT AND BC FOR CAVEATOR
37	WP(C)/4876/2024 B/O, WITH LCR	MD. AMIR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED MR. R ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
38	WP(C)/5807/2024 FIXED, WITH LCR	KADER PARAMANIK Versus THE UNION OF INDIA AND 5 ORS	MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/3431/2024 in WP(C)/5807/2024	KADER PARAMANIK Versus THE UNION OF INDIA AND 5 ORS	MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ORDERS				
39	Review.Pet./173/2019 WITH LCR, IN WP(C)/6420/2018 (D/O)	MD. NUR MAHAMMAD AND ANR Versus UNION OF INDIA AND 6 ORS	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
40	Review.Pet./116/2020 WITH LCR, IN WP(C)/6376/2018 (D/O)	PHULJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
41	Review.Pet./28/2021 IN WP(C)/4079/2019 (D/O)	MOHELA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
42	Review.Pet./173/2022 WITH LCR, IN WA/394/2016 (D/O)	KHUDEJA KHATUN AND 4 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
43	W.P.(Cri.)/18/2024 FIXED	PRIYANKA CHOUDHURY Versus PANDESWARA MADHUSUDAN	DR. B N GOGOI MR N PATIRI	MR. M I HUSSAIN MS. P AHMED N. UDDIN
44	W.P.(Cri.)/23/2024 FIXED	SIEMTHANG HMAR AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA MR. COLIN GONSALVES	GA, ASSAM

WITH
[I.A.\(Civil\)/2363/2024](#)
in W.P.(CrI.)/23/2024

SIEMTHANG HMAR AND 2 ORS
Versus
THE STATE OF ASSAM AND 6 ORS

MS. D GHOSH
MS. D GHOSH
MS N DEKA
MS A HUSSAIN
MR I CHAKMA
MR. S. K. CHAKMA
MR A.K. HAJONG
MR. D K AGARWALA

GA, ASSAM

45 [I.A.\(Civil\)/3602/2024](#)
FIXED, WITH LCR
in WP(C)/3960/2024

MD. MAKSHED ALI @ MAKSED ALI @
MUSKET ALI
Versus
THE UNION OF INDIA AND 7 ORS

MR. M U MAHMUD
MRS. M SAIKIA
MR S H MAHMUD
MR S ISLAM
MS. D BORA
MS. B CHETIA

GA, ASSAM
SC, NRC
DY.S.G.I.
SC, F.T
SC, ECI

WITH
[WP\(C\)/3960/2024](#)

MD. MAKSHED ALI @ MAKSED ALI @
MUSKET ALI
Versus
THE UNION OF INDIA AND 7 ORS

MR. M U MAHMUD
MRS. M SAIKIA
MR S H MAHMUD
MR S ISLAM
MS. D BORA
MS. B CHETIA

GA, ASSAM
SC, NRC
DY.S.G.I.
SC, ECI
SC, F.T

HEARING

46 [WP\(C\)/5869/2018](#)
FIXED, WITH LCR

ROHIMA KHATUN
Versus
THE UNION OF INDIA AND 6 ORS.

MR. J AHMED
MRS R BEGUM
MS. H BEGUM
MR S Z AHMED
MS. M AHMED

SC, NRC
ASSTT.S.G.I.
SC, ECI
SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 29/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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28)	MR A GOENKA	28-11-2024	To	06-12-2024

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30)	MR. T ROY	03-12-2024	To	06-12-2024
31)	MRS. B SARKAR	03-12-2024	To	06-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,29th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./46/2024	XXXXXXX Versus XXXXXXX	MR. S BISWAS MR. H BURAGOHAIN	
	WITH I.A.(Civil)/3636/2024 in Mat.App./46/2024	XXXXXXX Versus XXXXXXX	MR. S BISWAS MR. H BURAGOHAIN	
2	CRL.A(J)/122/2024	MONIRAM DAS Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/123/2024	BAPPI DAS Versus THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(J)/127/2024	LITAN SAHA Versus THE STATE OF ASSAM		PP, ASSAM
ORDERS				
5	Crl.A./152/2023 WITH OFFICE NOTE, LCR - 7 (SEVEN) FILES, P.B. - 2, B/O	ARUN KURMI Versus STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
	WITH I.A.(Crl.)/356/2023 in Crl.A./152/2023	ARUN KURMI Versus STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
6	I.A.(Crl.)/190/2023 WITH OFFICE NOTE, LCR - 6 (SIX) FILES in Crl.A./88/2023	ESHAN NARZARY Versus THE STATE OF ASSAM AND ANR .	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	PP, ASSAM
	WITH Crl.A./88/2023	ESHAN NARZARY Versus THE STATE OF ASSAM AND ANR .	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	PP, ASSAM
	WITH I.A.(Crl.)/40/2024 in Crl.A./88/2023	ESHAN NARZARY Versus THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR. A R BHUYAN MR S ABDULLAH	PP, ASSAM

7	Crl.A./243/2023 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2	UDAY MECH Versus THE STATE OF ASSAM AND ANR.	A G CHOUDHURY MR. D CHOUDHURY MS B CHOUDHURY MR. P MAJUMDAR	PP, ASSAM
8	Crl.A./412/2023 WITH LCR - 3 (THREE) FILES	DAVID BRIGHT BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARJEE MR. A BHATTACHARYA A SAHARIA MR S PAUL MS. A AGARWAL MS. K TALUKDAR	PP, ASSAM
	WITH I.A.(Crl.)/1092/2023 in Crl.A./412/2023	DAVID BRIGHT BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARJEE MR. A BHATTACHARYA A SAHARIA MR S PAUL MS. A AGARWAL MS. K TALUKDAR	PP, ASSAM
9	I.A.(Crl.)/705/2023 WITH LCR - 4 (FOUR) FILES in Crl.A./298/2023	SOBUR ALI Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
	WITH Crl.A./298/2023	SOBUR ALI Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
10	Crl.A./34/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES	RAJENDRA PRASAD BHUSAL Versus THE STATE OF ASSAM AND ANR.	MR. U C RABHA MR S MATAK MR. P K DAS	PP, ASSAM
11	I.A.(Crl.)/1155/2024 in Crl.A./9370/2024	SAHID ALI Versus THE STATE OF ASSAM AND ANR	MR M R ADHIKARI MS M BORAH	PP, ASSAM
	WITH Crl.A./9370/2024 (Filing Number)	SAHID ALI Versus THE STATE OF ASSAM AND ANR	MR M R ADHIKARI	
HEARING				
12	CRL.A(J)/40/2020 <u>6 Y 4 M 23 D</u> :WITH LCR 3 FILES, P.B.-2	FULEKAR MINJ Versus THE STATE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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31)	MRS. B SARKAR	03-12-2024	To	06-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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2:00 PM to 4:30 PM

[For Friday,29th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7021/2018 FIXED	MRINMAY KUMAR DAS AND ANR. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM MR H K DAS, SC GAUHATI HIGH COURT MR. R BORPUJARI, SC, REVENUE DEPARTMENT SC, GHC SC, FINANCE

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30)	MR. T ROY	03-12-2024	To	06-12-2024
31)	MRS. B SARKAR	03-12-2024	To	06-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,29th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Arb.P./49/2024	VIKASH CHANDRA GUPTA Versus SADHAN DAS	MR. B J MUKHERJEE MS R SAHA A SAHA	
2	Cont.Cas(C)/607/2024	DHIRAJ DEY Versus MOYUR JYOTI GOGOI AND ORS	MR H BARUAH MR P P PHUKAN	
3	WITH Crl.Pet./341/2021	DHIRAJ DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH	PP, ASSAM
	WITH I.A.(Crl.)/371/2021 in Crl.Pet./341/2021	DHIRAJ DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH	PP, ASSAM
	WITH I.A.(Crl.)/119/2024 in Crl.Pet./341/2021	DHIRAJ DEY, Versus THE STATE OF ASSAM AND 3 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	PP, ASSAM
4	WP(C)/2805/2024	RATAN SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR J C GAUR MS. M GAUR	J TALUKDAR(R-6) MR. R ALI(R-6) MR. R ALI(R-6) MR. A BORUA(R-6) MR M BORO(R-6) MR M BORO(R-6) SR. GA, ASSAM
5	WP(C)/4874/2024 FIXED	DR. RIJUMONI GOGOI AND 12 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. A NAYAK	SC, CO OP
6	WP(C)/5357/2024 FIXED	M/S DUROPLY INDUSTRIES LIMITED Versus THE UNION OF INDIA AND 2 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, CGST DY.S.G.I.
7	WP(C)/5703/2024 FIXED	SRI TAPAN HALDER Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
8	WP(C)/5709/2024 FIXED	GATEWAY PARADISE ASSAM PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION

9	WP(C)/5853/2024 FIXED	DIHINGIA MOTORS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
10	WP(C)/5992/2024 FIXED	DIHINGIA MOTORS PVT. LTD Versus THE UNION OF INDIA AND ORS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
11	WP(C)/6118/2024 FIXED	NAZRIN KHATOON Versus THE STATE OF ASSAM AND 2 ORS	MR. S NAG MR. N D SARMA	GA, ASSAM SC, REVENUE
12	WP(C)/6241/2024	MUNMI DAS Versus THE STATE OF ASSAM AND 5 ORS.	MD B ISLAM MS. J AHMED MR. S UDDIN MR. S S AHMED	GA, ASSAM SC, REVENUE
13	WP(C)/6255/2024	MOFIDA DEWAN @ MOFIJAN DEWAN Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, REVENUE
14	WP(C)/6257/2024	SAMSUL HUSSAIN AND 90 ORS Versus THE UNION OF INDIA AND 2 ORS	MR H K J AHMED	GA, ASSAM DY.S.G.I.
15	WP(C)/6263/2024	PORBATIA GAON PANCHAYAT SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM AND 10 ORS	MR. R K TALUKDAR MS TINLUNG	SC, CO OP GA, ASSAM
16	WP(C)/6265/2024 B/O	MOMIN HUSSAIN AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, CO OP
17	WP(C)/6274/2024	MOHAMMAD RAIZAUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. R ISLAM S BEGUM	SC, GMC SC, G M D A
18	WP(C)/6279/2024	MOINUL HOQUE AND 12 ORS Versus THE STATE OF ASSAM AND 20 ORS	MR. D KALITA MR. H RAHMAN MR. T RAHMAN R SAIKIA	SC, CO OP
19	WP(C)/6287/2024	HUSSAIN AHMED CHOUDHURY Versus THE UNION OF INDIA AND 7 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED SC, NHDC	GA, ASSAM DY.S.G.I. SC, PWD
20	WP(C)/6288/2024	AMITA BHUWALKA Versus UNION OF INDIA AND 4 ORS.	MR H BETALA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
21	WP(C)/6290/2024	KANCHAN DUTTA Versus THE UNION OF INDIA AND 6 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ MR ROBIUL HOQUE	GA, ASSAM DY.S.G.I. SC, INDIAN BANK
22	WP(C)/6292/2024	DIGIT SAIKIA AND 23 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR. M SHARMAH	GA, ASSAM SC, REVENUE SC, PWD
23	WP(C)/6298/2024	BHUPEN CHANDRA OJHA Versus STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. S UPADHAY M SHARMA A SARMA MR. A RAI	GA, ASSAM SC, REVENUE
24	WP(C)/6299/2024	OVAL PROJECTS ENGINEERING PRIVATE LIMITED Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 5 ORS	MS M HAZARIKA MS. S NEWAR MS V V THANYU	
25	WP(C)/6301/2024	ABDUL KADIR BARBHUIYA AND 114 ORS Versus THE UNION OF INDIA AND 2 ORS	MR F Z MAZUMDER	DY.S.G.I.
26	WP(C)/6305/2024	FOKRUL ISLAM BARBHUIYA Versus ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	SC, A G V B

27	WP(C)/6312/2024	GOUTAM SAHA Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	GA, ASSAM
28	WP(C)/6313/2024	RATNA DEB CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MS S CHAKRABORTY MRS. S ROY	GA, ASSAM SC, REVENUE
29	WP(C)/6316/2024	GOUR MOHAN ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA F R LASKAR	GA, ASSAM SC, REVENUE
30	WP(C)/6317/2024	KAMRUL ISLAM AND 12 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. A R SIKDAR MR. S I TALUKDAR	GA, ASSAM DY.S.G.I.
- FOR ORDERS -				
31	MC/276/2016 FIXED, IN WP(C)/4589/2012 (D/O) in WP(C)/4589/2012	ON THE DEATH OF MD. FAIZUR RAHMAN HIS LEGAL HEIRS ARE GULENA BEGUM and 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. B C DAS MR. R BARUAH MR. M NATH MR. A IKBAL MR. B BARMAN MR. S ALI	MR. A SATTAR(R-6,7) MRS. V L SINGH MR. R K BHUYAN MR. S SAIKIA MS. N KONWAR MR A ZAMAN MR. D BORA S CHOUDHURY(R-6,7) MR. M KASHYAP G IMTIAZ(R-6,7) MR. S K SINGH SC, REVENUE
32	WITH WP(C)/1888/2017	ON THE DEATH OF FAIZUR RAHMAN HIS HEIRS AND LEGAL REPRESENTATIVES GULENA BEGUM and 2 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.R BARUAH MR.A IKBAL MD.S ALI MS.J BEGUM	MR Z MUKIT (R-4 TO 10) GA, ASSAM MR. A SATTAR (R-4 TO 10) MR. R K BHUYAN(R- 4 to 8) MR R P GUPTA (R-4 TO 10) S CHOUDHURY (R-4 TO 10) MR. K SAIKIA(R- 4 to 8) MR. M KASHYAP MD.K ALIR- 4 to 8 MD. K ALI
33	WP(C)/4510/2017 FIXED	NURJAMAL SHEIKH Versus THE STATE OF ASSAM and 8 ORS.	MR.D DAS MR.H R AHMED	DR.B AHMED(SC, CO-OP.) MR.A K BHUYAN(SR. SC, BTC, (R- 3, 4 & 5)) MR.K R PATGIRI R - 6 MR.S S ROY(GOVT. ADVOCATE, (R- 1& 2)) MISS. M DAS (R10-R17) MD. S ISLAM (R10-R17) MS.C DAS(R-6) MR. M DEKA (R10-R17)
34	WITH WP(C)/4681/2017 CAVT. NO. 1105/17	NURJAMAL SHEIKH Versus THE STATE OF ASSAM and 14 ORS.	MR.D DAS MR.H R AHMED	SC, CO-OP. MISS. M DAS (R8-R15) MD. S ISLAM (R8-R15) MS.C DAS (R-6) MR. M DEKA (R8-R15) FOR CAVEATOR MR.B AHMED MR.K P PATGIRI(R-6) SC, BTADC
35	WITH WP(C)/1614/2018	AMJAD ALI AND 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY, MR. R M DEKA MR. D HUSSAIN MR D DEKA MR. A S TAPADER MR. B K KASHYAP	DR. B AHMED SC, CO MR. A K BHUYAN MD H R AHMED (R4)

36	WP(C)/5468/2022	PREMSHILA CHOUDHURY @ PREMSHILA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MS A DAS MR. F A HASSAN MS A BORAH MR. A K DAS	GA, ASSAM
37	Cont.Cas(C)/673/2023 FIXED	ADHESH KALUWAR AND ANR Versus AVINASH P JOSHI, IAS AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	MR. S S ROY (R-3) MR. G PEGU (R-3) MR. B GOGOI SC, HEALTH AND F W
	WITH I.A.(Civil)/2713/2024 in Cont.Cas(C)/673/2023	ADHESH KALUWAR AND ANR Versus ASHOK BABU IAS AND 3 ORS	MR. B CHETRI	
38	Arb.P./29/2024	KARTHIK BALAJI MUPPIRISETTY Versus STATE PROJECT DIRECTOR AND ANR	MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMA(R-1,2)
39	I.A.(Civil)/1192/2024 in WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
	WITH WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST ASSTT.S.G.I.
40	WP(C)/3965/2024 FIXED	SUSHANKAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. A B T HAQUE MR A HOSSAIN	GA, ASSAM MS. S SEAL(R-3) MR. S P CHOUDHURY (R-2) MS. S KANUNGOE(R-3) MS. J CHETTRY (R-3)
	WITH I.A.(Civil)/2807/2024 in WP(C)/3965/2024	SUSHANKAR PAUL Versus THE CHIEF EXECUTIVE OFFICER	MR. J I BORBHUIYA MR. A B T HAQUE	GA, ASSAM
	WITH I.A.(Civil)/2904/2024 in WP(C)/3965/2024	SUBIR CHANDRA SAHA Versus SUSHANKAR PAUL AND 3 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM MR. J I BORBHUIYA MR. A B T HAQUE MR A HOSSAIN
41	WP(C)/5198/2024 FIXED	DHRUBA KUMAR SAHA AND 14 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, SILCHAR MUNICIPAL BOARD GA, ASSAM MR SISHIR DUTTA(R-6) MS S MOCHAHARI(R-6) MR S DUTTA (R-6) SC, ECI
42	WP(C)/5798/2024 FIXED	RAJ SHEKHAR SEN AND 2 ORS Versus THE ASSAM BOARD OF WAKF	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. N I KHAN MR. T SARMA	S ALI MR. R BARUAH MS. M NATH MS S SIDDIQUA MS. J SARMA
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
43	WP(C)/7943/2017 FIXED	KAMAL LOCHAN DEV GOSWAMI Versus THE STATE OF ASSAM and 2 ORS.	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	GA, ASSAM MR. R BORPUJARI(R-1), SC, REVENUE DEPARTMENT
44	WP(C)/2599/2021 WITH SCANNED COPY OF LCR	MANTU RAM DAS Versus THE STATE OF ASSAM AND 17 ORS	MR Z KAMAR (AMICUS CURIAE) MR H GUPTA MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	MR. T J MAHANTA (SC, GHC) GA, ASSAM MR. S NATH MR S MUKTAR (R5-R13) MR H DAS (r-5 to 13) MR. M MORE (R2) MS. M BEGUM MR. A BORPUZARI (R2) MR S N NATH

45	WITH WP(C)/324/2024	PANKAJ DAS Versus THE STATE OF ASSAM AND 24 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM
46	WP(C)/3003/2021	M/S OZONE PHARMACEUTICALS LTD Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
47	Arb.P./17/2024	M/S DEBOJIT ROY Versus UNION OF INDIA AND 5 ORS.	MR. S SAHU MS A ROY	MR. U K GOSWAMI MR. U K GOSWAMI DY.S.G.I.
48	Arb.P./27/2024	EKTA SHAKTI FOUNDATION, Versus THE STATE OF ASSAM AND ANR	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	SC, ELEM. EDU SC, SSA
49	Arb.P./34/2024 FIXED	JITENDRA TAMULY Versus STATE PROJECT DIRECTOR, ASSAM RURAL INFRASTRUCTURE AND AGRICULTURAL SERVICES	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
50	Arb.P./35/2024 FIXED	ABINASH BORO Versus COMMISSIONER OF INDUSTRIES AND COMMERCE AND ANR.	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMA(R-1,2)
51	Arb.P./37/2024 FIXED	GUNIN ROY Versus THE DIRECTOR OF AGRICULTURE	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
52	WP(C)/4371/2024	BERGER PAINTS INDIA LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
53	WP(C)/4375/2024	BERGER PAINTS INDIA LTD. Versus STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
54	WP(C)/2505/2022	SWETA MAZUMDAR CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM MS. S B CHOUDHURY (R-5) MR. S K DAS (R-5) MR. D CHAKRABARTY (r-2,3,4)
55	WP(C)/5346/2024 FIXED	ASROF KALAM AZAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
56	WITH WP(C)/5613/2024	ABDUL AHAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
57	WITH WP(C)/5631/2024	NILIMA BEGUM LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC

58	WITH WP(C)/5664/2024	DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
59	WITH WP(C)/5706/2024	HABIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, P AND R.D. GA, ASSAM SC, ASEC
60	WITH WP(C)/5751/2024	ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI	SC, P AND R.D. GA, ASSAM SC, ASEC
61	WITH WP(C)/5771/2024	DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. SC, ECI
62	WITH WP(C)/5984/2024	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC

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LEAVE NOTE OF ADVOCATES FOR 29/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MR. R P SINGH	14-11-2024	To	06-12-2024
9)	MR. O P BHATI	17-11-2024	To	30-11-2024
10)	MR. R ISLAM	19-11-2024	To	30-11-2024
11)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
12)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
13)	MS S DAS	22-11-2024	To	02-12-2024
14)	MR S SARMA	22-11-2024	To	15-02-2025
15)	MRS. A GAYAN	25-11-2024	To	29-11-2024
16)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
17)	MR A K DAS	25-11-2024	To	30-11-2024
18)	MR. L C DEY	25-11-2024	To	29-11-2024
19)	MR J DAS	28-11-2024	To	31-12-2024
20)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
21)	MR. B K JAIN	27-11-2024	To	30-11-2024
22)	MS. S G BARUAH	26-11-2024	To	30-11-2024
23)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
24)	MS. D SAIKIA	04-12-2024	To	10-01-2025
25)	MR. P MAHANTA	28-11-2024	To	29-11-2024
26)	MR. Y S MANNAN	28-11-2024	To	29-11-2024
27)	MR R GOENKA	28-11-2024	To	06-12-2024
28)	MR A GOENKA	28-11-2024	To	06-12-2024
29)	MR. M SARANIA	28-11-2024	To	29-11-2024
30)	MR. T ROY	03-12-2024	To	06-12-2024
31)	MRS. B SARKAR	03-12-2024	To	06-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,29th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	RSA/60/2017 (AT 10:30 AM)	ON THE DEATH OF SMTI ROMA ROY HER LEGAL HEIRS SRI JANMAJIT ROY and ORS Versus SMTI SHIPRA ADITYA and 5 ORS	MR. P K ROY MR. S K CHAKRABORTY MR. M DUTTA MS. A CHAKRABORTY	MR. D MOZUMDER MS. J KAKOTI MR. S BISWAS
	WITH			
2	RSA/59/2017	ON THE DEATH OF SMTI ROMA ROY HER LEGAL HEIRS SRI JANMAJIT ROY and ORS Versus SMTI SHIPRA ADITYA and 38 ORS	MR. P K ROY MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	GA, ASSAM MR.D MOZUMDER MR. S BISWAS
3	Bail Appln./2781/2024 (AT 10:30 AM)	HAMIR ALI Versus UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, NCB
4	Bail Appln./2969/2024 (AT 10:30 AM)	SUJEET KUMAR @ SUJIT KUMAR Versus UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	SC, NCB
5	Bail Appln./3223/2024 (AT 10:30 AM)	PRABHA SHANKAR TIWARI Versus THE UNION OF INDIA AND ANR.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	DY.S.G.I. SC, NCB
6	Bail Appln./3224/2024 (AT 10:30 AM)	PRABHA SHANKAR TIWARI Versus THE UNION OF INDIA AND ANR	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	DY.S.G.I. SC, NCB
7	Bail Appln./3338/2024 (AT 10:30 AM)	ANIL PEGU Versus THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	PP, ASSAM
MOTION				
8	CRP/129/2024	BANAMALI THAKURIA Versus MANOJ KUMAR AGARWALA	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	

9	CRP(IO)/330/2024 FIXED	ILA BORA AND ANR Versus ON THE DEATH OF BUDHIRAM CHUTIA REPRESENTED BY HIS WIFE- BINA BORBORAH	MR. B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	
10	CRP(IO)/443/2024	MASHUD ZAMAN Versus MD. RAKIB AND 4 ORS	MR. A IKBAL MS. M NATH MS. J SARMA	
11	CRP(IO)/489/2024 CAVT. NO.09182/024, FIXED	CHANDRAPUR THAN BAZAR COMMITTEE Versus BIKASH CHAKRABORTY AND 4 ORS.	MR P K KALITA MR. N DAS MD A ISLAM MR. A DEKA	MR. N N JHA (FOR CAVEATOR) MS M SAHOO (FOR CAVEATOR)
12	CRP(IO)/490/2024	KIMI SARDA Versus KRISHNA SHARMA AND 4 ORS	MR S CHOUDHURY MR. A BHATTACHARJEE	
13	CRP(IO)/491/2024	ABTAR SINGH Versus TARSEM SINGH	MR. B D DEKA A KONWAR MR. M DAS N CHAUDHURY MR A DEKA	
ADMISSION				
14	WP(C)/7741/2018 WITH WP(C)/5787/1999 (D/O), B/O WITH WP(C)/390/2024	SHALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MRS S B CHOUDHURY MR. A M BARBHUIYA MR. A M MAZUMDER	SC, ELEM. EDU GA, ASSAM
15	WP(C)/390/2024	SHALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	SC, ELEM. EDU GA, ASSAM
16	WP(C)/5966/2021 B/O WITH I.A.(Civil)/1290/2024 in WP(C)/5966/2021	DR. NIRMALA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR D MAHANTA MR D MAHANTA	SC, HIGHER EDU MR. K N CHOUDHURY (r-5) MR. U K NAIR MR. J PATOWARY (r-5) MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY N GAUTAM MS N NEWME
17	WP(C)/999/2022 FIXED	PRINCIPAI AND ANR Versus DR. NIRMALA DEVI AND 3 ORS ABDUS SABUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M P SARMA MR. M P SARMA MS S SARMA HAZARIKA MR. M R KHANDAKAR	MR D MAHANTA SC, EDU SC, ELEM. EDU GA, ASSAM MS S CHAKRABORTY (R-6 & 7)
18	WP(C)/2154/2023 FIXED WITH I.A.(Civil)/1754/2023 in WP(C)/2154/2023	RANJOY SAHA Versus GOVT OF ASSAM AND 9 ORS	MR. D K BAGCHI MS. M BARMAN	SC, HIGHER EDU MR. B GOSWAMI (R-4,5) MR. N BARUA (R-4,5) MR. A K DUTTA(R-9) MR. R PHUKAN (r-6) MR. R PHUKAN (r-6) MR. B PURKAYASTHA(R-9) MR. B ZAMAN (R-9) MR. P KAKATI (R-4,5) SC, G U
19	WP(C)/2254/2023 FIXED	DR. RITA RANI DEY Versus RANJOY SAHA AND 9 ORS. PRAKASH DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR B PURKHYASTHA MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, HIGHER EDU MR. D K BAGCHI SC, ELEM. EDU SC, FINANCE
20	WP(C)/2754/2023 FIXED	RAJKUMAR HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU GA, ASSAM

21	WP(C)/4164/2023 FIXED	RAMEN HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, HIGHER EDU MR R DHAR (R-4,5) SC, FINANCE
22	WP(C)/6753/2023 B/O	CHANDRA KANTA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	SC, ELEM. EDU GA, ASSAM
23	MACApp./358/2024 WITH LCR, FIXED	DHIREN SAH GUPTA Versus HRIDAY BISWAS AND ANR.	MR. A LAL MR A BRAHMA	MR SISHIR DUTTA(R-2) MR S KHOUND(R-1) MS S MOCHAHARI(R-2) MR S DUTTA (R-2) MR. J PAULO (R-1)
24	WITH MACApp./600/2024	ORIENTAL INSURANCE COMPANY LTD Versus DHIREN SAH GUPTA AND ANR E	MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA	MR S KHOUND(R-2) MS. S. SAIKIA (R-2)
	WITH I.A.(Civil)/3540/2024 in MACApp./600/2024	ORIENTAL INSURANCE COMPANY LTD Versus DHIREN SAH GUPTA AND ANR E	MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA	
<u>BAIL HEARING (BA)</u>				
25	Bail Appln./2825/2024 WITH SCANNED COPY OF LCR	LITON MIA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
26	AB/2492/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AMIR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	MR. S BISWAS, legal aid counsel(R-2) PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
27	RSA/202/2024 FIXED	KHALILUR RAHMAN Versus BAPURAM BASUMATARY AND 11 ORS	G UDDIN P ADHIKARI MR A K AZAD	
28	RSA/222/2024	DIPAK DEY Versus SHAH ALOM	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	
	WITH I.A.(Civil)/3634/2024 in RSA/222/2024	DIPAK DEY Versus SHAH ALOM	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	
29	RSA/223/2024 CAVT. NO.09942/024,	MD MUDDABHIR HUSSAIN CHOUDHURY Versus MUSTT FARHATUN NESSA BARABHUIYA AND 8 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH	MR. B K SEN MR A HUSSAIN FOR CAVEATOR
30	RSA/224/2024 CAVT. NO.09942/024,	MUDDABHIR HUSSAIN CHOUDHURY Versus MUSTT FARHATUN NESSA BARBHUIYA AND 8 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH	MR. B K SEN MR A HUSSAIN FOR CAVEATOR
	WITH I.A.(Civil)/3671/2024 in RSA/224/2024	MUDDABHIR HUSSAIN CHOUDHURY Versus MUSTT FARHATUN NESSA BARBHUIYA AND 8 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH	MR A HUSSAIN FOR CAVEATOR
<u>ORDERS</u>				
31	MC/220/2014 in RSA SL. NO. 217091/2013, WITH OFFICE NOTE, FIXED	ROOJ ALI Versus MUSTAFA AHMED and 10 ORS,	MS. L. WANGSA	
32	Cont.Cas(C)/424/2017 B/O	NABAMI CHETIA Versus PRITAM SAIKIA and ORS	MR.A K MAHESWARI	MR.B TALUKDAR(R-2) MR.N SARMA(R-1) MR.D SAIKIA(Sr.Adv.)(R-2)(R-1)

33	RSA/18/2023 WITH LCR, FIXED	REJIYA KHATUN Versus AKBAR KHA AND 6 ORS .	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	A RAHMAN (R-3,6) MD I H LASKAR (R-3,6) MD I H LASKAR (R-3,6) MR. R A MAZUMDER (R-2,4,5,7)
34	CRP(IO)/303/2023	INDRO BALA SARKAR AND 2 ORS. Versus LALAN KUMAR DAS AND 2 ORS	MR. A RAHMAN MR E HUSSAIN	MS A KALITA (R-1)
35	I.A.(Civil)/3437/2023 B/O in CRP(IO)/205/2022 WITH CRP(IO)/205/2022	MAHAMMAD ALI AND ANR Versus MD. SALIM UDDIN AND ORS	MR. D MAZUMDAR	MR. A R SIKDAR
36	RFA/3/2024 CAVT. NO.12932/023, FIXED	MAHAMMAD ALI AND ANR Versus MD. SALIM UDDIN AND 2 ORS DHANANJOY DAS AND ANR. Versus ANIL KUMAR KAR AND 8 ORS.	MR. S Ali MR. D MAZUMDAR MR. S BISWAS MR. N DHAR MR. T U LASKAR MR. R A MAZUMDER	MR. A R SIKDAR MR N AHMED M M ZAMAN GA, ASSAM SC, NHAI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM SC, FOREST FOR CAVEATOR
	WITH I.A.(Civil)/154/2024 in RFA/3/2024	DHANANJOY DAS AND ANR. Versus ANIL KUMAR KAR AND 8 ORS.	MR. N DHAR MR. T U LASKAR MR. R A MAZUMDER	GA, ASSAM SC, NHAI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM FOR CAVEATOR SC, FOREST
37	Cont.Cas(C)/8/2024 FIXED	AFRUZA KHATUN Versus NARAYAN KONWAR AND ANR	MR. A F N U MOLLAH K ZAMAN	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2) MS. S CHUTIA (r-2)
38	WP(C)/1863/2024 B/O	GAJENDRA NATH KALITA Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, SEC. EDU.
39	WP(C)/3215/2024 B/O	MOINUL HOUQE Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 29/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MR. R P SINGH	14-11-2024	To	06-12-2024
9)	MR. O P BHATI	17-11-2024	To	30-11-2024
10)	MR. R ISLAM	19-11-2024	To	30-11-2024
11)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
12)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
13)	MS S DAS	22-11-2024	To	02-12-2024
14)	MR S SARMA	22-11-2024	To	15-02-2025
15)	MRS. A GAYAN	25-11-2024	To	29-11-2024
16)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024

17)	MR A K DAS	25-11-2024	To	30-11-2024
18)	MR. L C DEY	25-11-2024	To	29-11-2024
19)	MR J DAS	28-11-2024	To	31-12-2024
20)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
21)	MR. B K JAIN	27-11-2024	To	30-11-2024
22)	MS. S G BARUAH	26-11-2024	To	30-11-2024
23)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
24)	MS. D SAIKIA	04-12-2024	To	10-01-2025
25)	MR. P MAHANTA	28-11-2024	To	29-11-2024
26)	MR. Y S MANNAN	28-11-2024	To	29-11-2024
27)	MR R GOENKA	28-11-2024	To	06-12-2024
28)	MR A GOENKA	28-11-2024	To	06-12-2024
29)	MR. M SARANIA	28-11-2024	To	29-11-2024
30)	MR. T ROY	03-12-2024	To	06-12-2024
31)	MRS. B SARKAR	03-12-2024	To	06-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,29th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/5542/2022	SRI SRI ATHKHELIA NAMGHAR Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM MR. J K GOSWAMI (r-8,10,11,12) MR. J BARMAN (r-8,10,11,12)
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/3258/2023 in WP(C)/5517/2023	ABDUL KASHEM AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR M H AHMED I AMIN T PABIN	SC, CO OP GA, ASSAM
	WITH WP(C)/5517/2023	RUFUL AMIN Versus THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
3	I.A.(Civil)/3568/2024 in WP(C)/3672/2020	ANITA VERMA Versus THE STATE OF ASSAM AND ORS	MR. K P PATHAK	GA, ASSAM SC, FINANCE
	WITH WP(C)/3672/2020	ANITA VERMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM SC, AG
ADMISSION				
4	WP(C)/7995/2015	DIPENDRA ADHIKARI and 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. B M CHOUDHURY MR. S BANIK MR. P N GOSWAMI MR. P KALITA MR. K P PATHAK MR. K P PATHAK MR. R R Gogoi MRS. A BHATTACHARYYA	MR. T J MAHANTA GA, ASSAM MR. P P DUTTA SC, FINANCE SC, REVENUE
5	WP(C)/1369/2016	SMTI MANDIRA KULI and 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.B BRAHMA MR M SARMA	GA, ASSAM SC, REVENUE
6	WP(C)/5415/2016	THE INDIAN OIL CORPORATION LIMITED Versus THE LIQUIDATOR and 2 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MR P BHARDWAJ MR.T N SRINIVASAN	DR.B AHMED GA, ASSAM MR.P HAZARIKA R-1 MR.M CHOUDHURY(R-1) MR.P K MUNIR(R-1)

7	WP(C)/1220/2019	MONO PODDAR @ MONORANJAN PODDAR AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B BARUAH MS P BATHARI MR. C BARUAH	GA, ASSAM SC, REVENUE SC, FOREST
8	WP(C)/1253/2019 FIXED	JOYAN UDDIN Versus THE STATE OF ASSAM AND 6 ORS.	MRS. B GOGOI MR. A SARMAH MS. D DEKA	GA, ASSAM MD. B ISLAM MR. A A MONDAL MR S HUSSAIN
9	WP(C)/2680/2019	TAPAN KUMAR KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	MR A K BORAH GA, ASSAM MR. S K TALUKDAR MR. D NATH (R-6)
10	WP(C)/3561/2019	PADMINI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. H KAKATI	GA, ASSAM MR. R ALI MR. N ALAM(R-6,7) MR. R BORPUJARI, SC, REVENUE MR. H A AHMED MR A K SHARMA(R-6,7) MS. M DAS MS D BARMAN(R-6,7) MR. J HUSSAIN(R-6,7) MS. H FATIMA(R-6,7) MR K JAIN(R-6,7)
11	WP(C)/3653/2019	GOPAL CH. MONDAL AND 140 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B RAHMAN MR. A SARMA MR. S CHOWDHURY	GA, ASSAM SC, REVENUE
12	WP(C)/3695/2019	RAMESH CH. DEORI AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S BIKASH	GA, ASSAM MS. S NEWAR MR D KHAN SC, GMC
13	WP(C)/3811/2019	GOLAPI RAY (DAS) AND ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR. S K ROY MRS. M M ROY MS P M SARMA	GA, ASSAM MS. N BARUAH MS B MAJUMDER SC, REVENUE
14	WP(C)/6268/2019	RAJSHEKHAR SAHA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR R CHAKRAVORTY MR. M CHALIHA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MR. S DUTTA, (R-2, R-3, R-4, R-5) MR. P DEKA MR. A CHETIA
15	WP(C)/6875/2019	MILAN DEBNATH Versus UNION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS MR B DAS	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, REVENUE
16	WP(C)/2278/2020	M/S. LEELA TEA INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS.	DR B P TODI MR A NATH DR ANKIT TODI MS P AGARWAL	SC, FINANCE AND TAXATION
	WITH			
17	WP(C)/2250/2020	M/S. LEELA TEA INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	DR B P TODI MR. A NATH DR ANKIT TODI MS P AGARWAL	SC, TAXES
18	WP(C)/4970/2020	DEEPA GOGOI Versus THE UNION OF INDIA AND 6 ORS.	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM MR. S K MEDHI SC, NHIDC ASSTT.S.G.I.
19	WP(C)/5725/2020	SOFIKUL ISLAM AND 30 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY	GA, ASSAM SC, REVENUE
20	WP(C)/830/2021	SAILEN BORUAH AND 37 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM MR B CHOUDHURY (R-5 TO 9) SC, PCB SC, REVENUE

21	WP(C)/833/2021	SMTI. RUNU BEGUM Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM
22	WP(C)/2701/2021	SUROJ HEMBROM Versus THE STATE OF ASSAM AND 5 ORS	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, REVENUE
23	WP(C)/3863/2021	DILIP KALILTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM MR R DHAR (SC, HANDLOOM & TEXTILE DEPARTMENT) MR. M K SARMA MR H DAS MR. P TELI
24	WP(C)/3976/2021 FIXED	FORHANA BEGUM LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, PNRD GA, ASSAM MR M J QUADIR (R-7) MR. K MIRA (R-7) MR S S ISLAM (R-7)
25	WP(C)/7284/2021	SMTI. SARITA DEVI SARAF Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR K AGARWAL GA, ASSAM MR. R K D CHOUDHURY (r-2) MR. P S BHATTACHARYYA (r-2) MR. M DAS MS. P NEOG MR. A DAS MR. B J TALUKDAR SC, REVENUE
26	WP(C)/7392/2021	DHIREN CHANDRA KUMAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MRS S MALAKAR MR. P S BISWAS MS. J GHOSH MR. A K DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
27	WP(C)/5807/2022 FIXED	BIRBHADRA ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN MR. S MEDHI	GA, ASSAM SC, REVENUE
28	WP(C)/7690/2022	NO. 36/38 TEPORI SONAI MORISUTI MEEN SAAMABAI SAMITTEE LIMITED Versus THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. R M DEKA MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM MRS. K BARPUZARI (r 6) MR. A CHAMUAH (r 6) MR. P K BHUYAN (r-10,11) MR. S D ROY (R-11,12) MR. S D ROY (R-11,12) MR. C DAS (r 6) R BHUYAN(R-11,12) SC, FISHERY DEPTT.
29	WP(C)/8172/2022	UMASHANKAR SHARMA Versus UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. A BHATTACHARYYA	MR. S K DEORI (R8) MR J LIKHA (R8) MS. SOMILA (R8) DY.S.G.I. SC, NHIDC SC, P H E
30	WP(C)/984/2023	RAM CHANDRA AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
31	WP(C)/1412/2023 FIXED	ABDUL GAFUR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR P UPADHYAY MR A UPADHYAY	GA, ASSAM MR. JYOTIRMOY ROY (R5) MR A KALITA (P-6) MR. S SARMA (R5) MR. C CHAKRAVARTY (R5) MR D DAS (R5) SC, REVENUE

32	WP(C)/1638/2023 FIXED	HIMANGSHU DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B RAHMAN	SC, CO OP GA, ASSAM MR. P BORDOLOI (R-6) MR. D N BORAH (R-6) SC, REVENUE DEPTT. MS. G. HAZARIKA
	WITH I.A.(Civil)/2801/2023 in WP(C)/1638/2023	THE M/S- KAKINI BAHUMUKHI, SS LTD. Versus HIMANGSHU DAS AND 5 ORS.	SC, CO OP MR. P BORDOLOI	GA, ASSAM MR. B RAHMAN SC, REVENUE DEPTT
	WITH I.A.(Civil)/169/2024 in WP(C)/1638/2023	SHYAM DAS, Versus HIMANGSHU DAS AND 6 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM MR. P K ROYCHOUDHURY SC, REVENUE DEPTT. MS. G. HAZARIKA
33	WITH WP(C)/7977/2022	M/S KAKINI BAHUMUKHI SAMABAY SAMITI LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. D N BORAH	SC, CO OP GA, ASSAM
34	WP(C)/2884/2023	BILASIPARA SUB DIVISION E RICKSHAW ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MS. T SOM MR H DAS MR. P TELI	GA, ASSAM
35	WP(C)/3748/2023	MOTILAL SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. SURAJIT DAS MR. P P DAS	GA, ASSAM MR A K BHARALI (R4) SC, REVENUE MR. B C KALITA (R4)
36	WP(C)/4048/2023	ABUL KASEM PARMANIK Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM SC, REVENUE
37	WP(C)/4522/2023 FIXED	HAREKRISHNA TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR. D K SHARMA MR V KUMAR MS M TIWARI	GA, ASSAM MS G HAZARIKA MS. S BARUAH (R-2) SC, REVENUE AND DISASTER MANAGEMENT DEPT
38	WP(C)/5172/2023	M/S BARTHAKUR AND COMPANY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS M HAZARIKA MS K LOYA MS. S NEWAR	SC, P H E SC, FINANCE
39	WP(C)/5213/2023	M/S SUNSTEELS (INDIA) AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MS M HAZARIKA MS K LOYA MS. S NEWAR	SC, P H E SC, FINANCE
40	WP(C)/5214/2023	M/S TRADERS (ASSAM) AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MS M HAZARIKA MS K LOYA MS. S NEWAR	SC, P H E SC, FINANCE
41	WP(C)/5410/2023	JOHN L PASULATE Versus THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN MD A ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE
42	WP(C)/5439/2023	SMT. ANIMA DEB Versus THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN MD A ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE
43	WP(C)/2943/2024	M/S RAKIBUL ISLAM AND ANR Versus THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA MR J MAHANTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

ORDERS

44	WP(C)/320/2014 PART-HEARD, FIXED, WITH AFFIDAVIT FILE	BINOY DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. S S DEY MR. R M DEKA MRS. R S CHOUDHURY	MR. B GOGOI (SC, HEALTH DEPT.) MR. P SAIKIA, SC, SOCIAL WELFARE DEPTT.(R-5,6) MRS. A VERMA SC, NRHM
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45	WP(C)/5907/2019	SOMESWAR DAIMARI Versus THE STATE OF ASSAM AND 4 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, PNRD
46	WP(C)/7321/2022 FIXED	MAKADDAS ALI LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-6,7) M N KHAN (r-6,7)
47	WP(C)/3129/2023	MAYNA KHATUN AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, P AND R.D. GA, ASSAM SC, REVENUE SC, FINANCE
48	WP(C)/5188/2023	SMTI. SABITRI BIN Versus THE STATE OF ASSAM AND 6 ORS	MR G U AHMED MR. R ISLAM S AKTAR	SC, P AND R.D. GA, ASSAM
49	WP(C)/6467/2023	PRADYUT HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR. P BORDOLOI MS M NIROLA	SC, CO OP GA, ASSAM
50	Cont.Cas(C)/192/2024 FIXED	JANAM BEGUM Versus SIMANTA KUMAR DAS	MR. J LASKAR	MR B DEURI
	WITH			
51	Cont.Cas(C)/183/2024	LAILA BEGUM LASKAR (MAZUMDER) Versus SIMANTA KUMAR DAS	MR. J LASKAR	MR B DEURI
	WITH			
52	Cont.Cas(C)/185/2024	SOMULA BEGUM LASKAR Versus SIMANTA KUMAR DAS	MR. J LASKAR	MR B DEURI
53	Cont.Cas(C)/354/2024 B/O	SURAT JAMAN AND 39 ORS. Versus J. B. EKKA AND 2 ORS	MR. A F N U MOLLAH K ZAMAN	MR. K KONWAR(R-3) MR. K KONWAR(R-3) MS. N BORAH (R-2) MS. N BORAH (R-2) MR S DUTTA (R-2) MR S DUTTA (R-2)
54	I.A.(Civil)/1686/2024 IN WP(C)/249/2021(D/O) in WP(C)/249/2021	MD. SAMSHUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS.	MD. A SAHAD MR. M H ALI MR. M H ALI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MR. R P SINGH	14-11-2024	To	06-12-2024
9)	MR. O P BHATI	17-11-2024	To	30-11-2024
10)	MR. R ISLAM	19-11-2024	To	30-11-2024
11)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
12)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
13)	MS S DAS	22-11-2024	To	02-12-2024
14)	MR S SARMA	22-11-2024	To	15-02-2025
15)	MRS. A GAYAN	25-11-2024	To	29-11-2024
16)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
17)	MR A K DAS	25-11-2024	To	30-11-2024
18)	MR. L C DEY	25-11-2024	To	29-11-2024

19)	MR J DAS	28-11-2024	To	31-12-2024
20)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
21)	MR. B K JAIN	27-11-2024	To	30-11-2024
22)	MS. S G BARUAH	26-11-2024	To	30-11-2024
23)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
24)	MS. D SAIKIA	04-12-2024	To	10-01-2025
25)	MR. P MAHANTA	28-11-2024	To	29-11-2024
26)	MR. Y S MANNAN	28-11-2024	To	29-11-2024
27)	MR R GOENKA	28-11-2024	To	06-12-2024
28)	MR A GOENKA	28-11-2024	To	06-12-2024
29)	MR. M SARANIA	28-11-2024	To	29-11-2024
30)	MR. T ROY	03-12-2024	To	06-12-2024
31)	MRS. B SARKAR	03-12-2024	To	06-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,29th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./3055/2024	ADRISH KHAN Versus UNION OF INDIA,	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	SC, NCB
2	Bail Appln./3253/2024	PIKLU MAJUMDAR Versus THE STATE OF ASSAM	MR. K KALITA MR. S CHOWDHURY MS G SWAMI	PP, ASSAM
MOTION (BA)				
3	Bail Appln./3624/2024	SUHEL AHMED @ SIBLU Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. J GHOSH	PP, ASSAM
ADMISSION				
4	CRP(IO)/29/2022	BIDHAN PAUL AND 2 ORS Versus JAGADISH PAUL AND 2 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	MR F U BARBHUIYA MR F U BARBHUIYA MS S DAS (r-1,2) MS S DAS (r-1,2)
5	CRP(IO)/229/2022	BHONMAI BORAH Versus MAINA DAS BORAH AND ANR	MR. K R PATGIRI MR. B GOGOI MS. U HAZARIKA	MR. S NEOG (R1) MS. S G BARUAH (R1) MR. B BORGHAIN (R1) MR B SAIKIA (R1)
6	MACApp./608/2024	PUTUMONI HANDIQUE BORAH AND 2 ORS Versus MINTU CHAMUAH AND 2 ORS	MR. R SARMA MS. J TAMULI	SC, HEALTH
7	MACApp./609/2024 CAVT. NO.09242/024,	UNITED INDIA INSURANCE COMPANY LIMITED Versus MST. FARJINA BEGUM AND 2 ORS.	MR T KALITA	MR D MONDAL FOR CAVEATOR
	WITH I.A.(Civil)/3649/2024 in MACApp./609/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MST. FARJINA BEGUM AND 2 ORS.	MR T KALITA	MR D MONDAL FOR CAVEATOR
8	MACApp./611/2024	UNITED INDIA INSURANCE COMPANY LTD Versus DULAL RAUTIA AND 7 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3665/2024 in MACApp./611/2024	UNITED INDIA INSURANCE COMPANY LTD Versus DULAL RAUTIA AND 7 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

BAIL HEARING (BA)

9 [Bail Appln./2777/2024](#) NAZRUL ISLAM MR H R CHOUDHURY PP, ASSAM
Versus S. TALUKDAR
THE STATE OF ASSAM A S PRODHANI

BAIL HEARING

10 [AB/2895/2024](#) SAIFUL ISLAM @ DABBU MR. R ALI MR. F A HASSAN
WITH CASE RECORD(SCANNED **Versus** MR H A AHMED (INFORMANT)
COPY), FIXED THE STATE OF ASSAM MR. MUSTAFA HUSSAIN PP, ASSAM

WITH
11 [Bail Appln./3593/2024](#) SAIDUL ISLAM AND ANR MR. R ALI PP, ASSAM
Versus MR H A AHMED
THE STATE OF ASSAM MR. MUSTAFA HUSSAIN

FOR HEARING U/O XLI RULE II C.P.C.

12 [RSA/171/2024](#) MIJAJUR RAHMAN LASKAR AND ANR MR. S P CHOUDHURY
FIXED **Versus** MR K BISWAKARMA
MASTAKIN ALI BARBHUIYAN MS B DEVI

WITH
[I.A.\(Civil\)/3162/2024](#) MIJAJUR RAHMAN LASKAR AND ANR MR. S P CHOUDHURY
in RSA/171/2024 **Versus**

WITH
[I.A.\(Civil\)/3163/2024](#) MIJAJUR RAHMAN LASKAR AND ANR MR. S P CHOUDHURY
in RSA/171/2024 **Versus**

13 [RSA/203/2024](#) RAHIMA BEGUM AND 5 ORS MR. I CHOUDHURY
FIXED **Versus** MR. P SARMA
AZIMUDDIN AND 9 ORS

ORDERS

14 [MFA/50/2003](#) M/S ORIENTAL INSURANCE CO. LTD MR.K K DEY
Versus MR.D SUR
MD ABDUL NOOR and ANR MR.M CHOUDHURY
MR.D CHAKRABORTY
MR.S DUTTA
MS.S S CHOUDHURY

WITH
[MC/3011/2010](#) M/S ORIENTAL INSURANCE CO. LTD MR KK DEY
in MFA/50/2003 **Versus**

15 [MA\(S\)/1/2010](#) KELENG PATOR MR.Z MUKIT MR.K K DEY
WITH LCR **Versus** MR.A SATTAR MR.M CHIRING
GHANA KANTA SAMUA MISSN BARMAN MR.D C C PHUKAN
MR.P SINGH

16 [RSA/103/2010](#) BURAGOHAIN TEA COMPANY LTD. MR. G CHOUDHURY
WITH LCR **Versus** MR.P BORAH
SMT. DEEPIKA SAIKIA,

WITH
[MC/1845/2010](#) BURAGOHAIN TEA COMPANY LTD. MR. G CHOUDHURY
in RSA/103/2010 **Versus** MR.P BORAH
SMT. DEEPIKA SAIKIA,

17 [MFA/13/2013](#) NATIONAL INSURANCE CO. LTD. MR.B C DAS
Versus MR.R C PAUL
DEWANTI DEVI and ORS MISS.S ROY

18 [MC/1651/2013](#) LABANYA RAJBONGSHI, MR S C PANDIT MR.K BARMAN
in MAC Ap. SL. NO. 203287/2013 **Versus** MR.M KALITA MR.A TALUKDAR(R-1(I))
THE NEW INDIA ASSURANCE CO. LTD. MR.J KALITA MS.L SHARMA(R-1(I))
and 5 ORS, MD S ULLAH MR.A J SAIKIA MR.K K BHATTA(R-1(I))
MR.N AHMED
MR.M AHMED
MR.J JOHN(R-1(I))
MR.M H TALUKDAR
MR.A PHUKAN
MR.U K DUTTA
MR.K BORA
MRN BHUYAN
MR.A BHARALI

19	MACApp./500/2017 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus SRI SIVA RANJAN BORUAH @ SIBA RANJAN BORUAH and 3 ORS	MR P BORTHAKUR MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.N BHATRA MRG JALAN
20	MACApp./414/2018 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI SUKPATI NUNIA AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M TALUKDAR (R1) MR. A SHAKIL (R1)
21	MACApp./364/2019 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD., Versus HAFIZ SAYED HASAN AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR D CHAKRABORTY MR. M AHMED
22	MACApp./10/2020 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus SRI PRADIP PAUL CHOUDHURY AND 6 ORS.	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P BORA MR D BHUYAN	MR. P HAZARIKA MR. H S BORAH
23	WITH MACApp./662/2017	UNITED INDIA INSURANCE CO. LTD Versus SMT SANTANA SINHA and 3 ORS	MR.K K BHATRA MR. R K BHATRA MS. P HUJURI MR A SAIKIA MS. S DAS	MR S S DEY (R2) MR. M H RAJBARBHUIYAN (R1) MR. M NATH (R2) MR. P HAZARIKA (R3) MR. A BHATTACHARJEE (R2) MR. H S BORAH (R3) MR D SAIKIA (R3) MS. S RASUL (R1)
24	WITH MACApp./199/2018	UNITED INDIA INSURANCE CO. LTD. Versus SMT. KAJALI GHOSH and 6 ORS,	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS. A BORA MS P HUJURI MS. A SAIKIA	MR S S DEY (R5) MR. M H RAJBARBHUIYAN (R1-R4) MR. M NATH (R5) MR. P HAZARIKA (R6) MR. A BHATTACHARJEE (R5) MR. H S BORAH (R6) MR D SAIKIA (R6) MR. D J KAPIL (R5) MS. S RASUL (R1-R4)
25	RSA/113/2021 WITH LCR	ON THE DEATH OF AMAL DAS HIS HEIRS AND LEGAL REPRESENTATIVES NAMELY 1.1) SMT. SARADA DAS Versus SMTI. PARUL DAS AND ANR	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
26	RFA/29/2022	ON THE DEATH OF JUGURI GUWALA , HER LEGAL HEIRS 1.1) SRI KRISHNA GUWALA Versus THE STATE OF ASSAM AND 47 ORS.	L K BORAH MR S K SARKAR MRS V L BHATTACHARJEE MR BHARGAV DAS MS R KALITA	GA, ASSAM MR. A R MEDHI (R-29) MR. K M HALOI (r-34) MR. U K DAS (r-34) MR G J SAIKIA (r-25) MR S DAS (r-25)
27	RFA/36/2022 WITH LCR	SANKAR BISWAS Versus MRINAL KANTI SARKAR AND 4 ORS.	MS J DEKA	
28	MC/17/2023 in RSA/132/2009 (D/O), WITH LCR in RSA/132/2009	SUBRATA CHATTERJEE and ANR Versus ON DEATH OF ABANI DUTTA HIS LEGAL HEIR RATAN DUTTA,	MR.B K JAIN	MR. C K S BARUAH
29	RFA/56/2023 WITH LCR	THE STATE OF ASSAM AND 3 ORS. Versus M/S M.K AGARWALA	MR. D NATH	MR G KHANDELIA FOR CAVEATOR
30	I.A.(Civil)/3564/2023 B/O in MACApp./13744/2023	MADHURI DAS AND 3 ORS. Versus THE NATIONAL INSURANCE CO. LTD AND 2 ORS.	MS S S ZIA	

	WITH MACApp./13744/2023 (Filing Number)	MADHURI DAS AND 3 ORS. Versus THE NATIONAL INSURANCE CO. LTD AND 2 ORS. E	MS S S ZIA	
31	MFA/30/2024	ATABAR AKAND Versus MISS HASINA BEGUM AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	MS S MOCHAHARI MS. M CHOUDHURY MS C BORAH
32	MFA/32/2024	GOLAP RABBANI Versus MISS HASSINA BEGUM AND 2 ORS	MR M DEKA MISS. M DAS MD. S ISLAM	MR. S P SHARMA (R2, R3) MS. C MOZUMDAR (R2, R3)
33	RFA/37/2024 WITH LCR	MADAN CHAND CHORADIA AND ANR. Versus SAMIRUL AHMED AND 4 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO	MR. A J SARMA (R-1 to 4) MR B SARMAH (R-1 to 4) MR. S K GHOSH (R-1 to 4) MR G ALAM (R-1 to 4)
	WITH I.A.(Civil)/1646/2024 in RFA/37/2024	MADAN CHAND CHORADIA AND ANR. Versus SAMIRUL AHMED AND 4 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO	
34	RFA/60/2024	GITIKA DAS BAISHYA AND ANR Versus CHANDAN HAZARIKA AND 2 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
	WITH I.A.(Civil)/3109/2024 in RFA/60/2024	GITIKA DAS BAISHYA AND ANR Versus CHANDAN HAZARIKA AND 2 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
35	CRP/79/2024 FIXED	ANKITA DUTTA Versus SAIKAT KUNDU	MS. B SARMA LEGAL AID COUNSEL	
36	RSA/148/2024 WITH LCR	MD ABDUL HAMID AND 7 ORS Versus MD SHEKHBAR ALI AND 2 ORS	MR. M K HUSSAIN MR AZIZUR RAHMAN MS ASFIA AHMED MR. M ALOM	MR. D A KAIYUM (1 TO 3) MR. M S MONDAL(1 TO 3)
	WITH I.A.(Civil)/2391/2024 in RSA/148/2024	MD ABDUL HAMID AND 7 ORS Versus MD SHEKHBAR ALI AND 2 ORS	MR. M K HUSSAIN MR AZIZUR RAHMAN MS ASFIA AHMED MR. M ALOM	
37	CRP(IO)/246/2024 WITH LCR	BISWAJIT DEWRI Versus BARNALI BORDOLOI	MR. K BORUAH MR. M ALAM MS. P BORAH	MS M D MEDHI MS J KALITA MR S J BARUAH
38	CRP(IO)/265/2024 B/O	KINGSHUK ADHIKARI Versus DALIA ADHIKARI	MR. S K GHOSH MS F AHMED	MR. S D PURKAYASTHA MS S.S.BORA
39	CRP(IO)/286/2024	RAJESH MEDHI AND ANR Versus DR SHYAM BHADRA MEDHI AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. A C SARMA (R-2,3,4) MR G BHARADWAJ (R- 2,3,4) MR B DEORI (R-2,3,4) MR N BRAHMA (R-2,3,4)
40	I.A.(Civil)/691/2024 in MACApp./53/2024	ORIENTAL INSURANCE COMPANY LTD. Versus HAMIDA BIBI AND 7 ORS.	MR. S DUTTA MR. S DUTTA	MR. K R PATGIRI
	WITH MACApp./53/2024	ORIENTAL INSURANCE COMPANY LTD. Versus HAMIDA BIBI AND 7 ORS. A	MR SISHIR DUTTA MS. M SAIKIA (r-6) MS S MOCHAHARI MR. S DUTTA MR. S DUTTA MS. P BORTHAKUR (r-6) MR S DUTTA	MR. M KHAN (R-1,3) MS J AKTAR (R-1,3)
	WITH I.A.(Civil)/327/2024 in MACApp./53/2024	ORIENTAL INSURANCE COMPANY LTD. Versus HAMIDA BIBI AND 7 ORS. A	MR SISHIR DUTTA MS. M SAIKIA (r-6) MS S MOCHAHARI MR. S DUTTA MR. S DUTTA MS. P BORTHAKUR (r-6) MR S DUTTA	MR. M KHAN (R-1,3) MS J AKTAR (R-1,3)

41	I.A.(Civil)/839/2024 WITH LCR, B/O in RFA/13/2021 WITH RFA/13/2021	ASHOK MUCHAHARY AND ANR. Versus CHINTAMONI NOMODAS AND 5 ORS.	MS. R CHOUDHURY MS S S ZIA	MS S HAZARIKA (R-1 to15) and (16 to18) MR. B HUSSAIN (R-1 to 15) and (16 to18)
		ASHOK MUCHAHARY AND ANR. Versus CHINTAMONI NOMODAS AND 17 ORS.	MS. R CHOUDHURY MR J UDDIN MS S S ZIA MR D. CHAKRABORTY	MR. A K HUSSAIN (R-1 to 15) and (16 to18) MS S HAZARIKA (R-1 to15) and (16 to18) MR. B HUSSAIN (R-1 to 15) and (16 to18)
	WITH I.A.(Civil)/2210/2021 in RFA/13/2021	ASHOK MUCHAHARY AND ANR. Versus CHINTAMONI NOMODAS AND 17 ORS.	MS. R CHOUDHURY MR J UDDIN MS S S ZIA MR D. CHAKRABORTY	
42	I.A.(CrI.)/1158/2024 AB 2084/2024(D/O) in AB/2084/2024	SRI GANESH BRAHMA Versus THE STATE OF ASSAM	MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM
43	I.A.(Civil)/1584/2024 in W.P.(CrI.)/6/2024 WITH W.P.(CrI.)/6/2024	DR. SWETABH SUMAN , IRS(RETD) Versus CENTRAL BUREAU OF INVESTIGATION	MR N Z LOTH A	SPL. PP, C.B.I.
		DR. SWETABH SUMAN , IRS(RETD) Versus CENTRAL BUREAU OF INVESTIGATION	MR N Z LOTH A	SC, CBI
44	I.A.(Civil)/1844/2024 in RSA/107/2024 WITH RSA/107/2024	ON THE DEATH OF SAJIYA @ SAJIDA KHATUN HIS LEGAL HEIRS SATTAR KHAN AND ORS Versus NURUL ISLAM MIAH	MR. A R SIKDAR MR. S I TALUKDAR	MS. M MALLIK MS. M PATHAK MS. S CHUTIA MR. B HUSSAIN
		ON THE DEATH OF SAJIYA @ SAJIDA KHATUN HIS LEGAL HEIRS SATTAR KHAN AND ORS Versus NURUL ISLAM MIAH	MR. A R SIKDAR MR. S I TALUKDAR	
45	I.A.(Civil)/3169/2024 WITH LCR, B/O in MACApp./535/2018 WITH MACApp./535/2018	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI ANJALI SUTRADHAR 2 ORS	MR. R GOSWAMI	MR. I A TALUKDAR
		UNITED INDIA INSURANCE COMPANY LTD Versus SMTI ANJALI SUTRADHAR 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
46	I.A.(Civil)/3443/2024 WITH LCR, FIXED in RSA/280/2010 WITH RSA/280/2010	ANJUARA BEGUM AND ORS Versus MUSTT. RASIDA BEGUM and ORS		
		MD. SAMIR ALI, Versus MUSTT. RASIDA BEGUM and ORS,	MS.B R A SULTANA	MR.H K DEKA MR.P CHOUDHURY MR.B D DEKA
	WITH I.A.(Civil)/3442/2024 in RSA/280/2010	ANJUARA BEGUM Versus MUSTT. RASIDA BEGUM and ORS,		
47	I.A.(Civil)/3625/2024 in MACApp./14191/2024 WITH MACApp./14191/2024 (Filing Number)	SAIDUL HOQUE Versus ALTAF HOSSAIN AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
		SAIDUL HOQUE Versus ALTAF HOSSAIN AND 2 ORS	MR. A R AGARWALA	
48	I.A.(Civil)/3638/2024 in MACApp./13748/2024	RANJIT NARZARY AND 2 ORS Versus THE DIVISIONAL MANAGER AND 2 ORS	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	

	WITH MACApp./13748/2024 (Filing Number)	RANJIT NARZARY AND 2 ORS Versus THE DIVISIONAL MANAGER AND 2 ORS	MR. S C BISWAS	
49	I.A.(Civil)/3639/2024 in MACApp./13930/2024	ANJU SULTANA AND 2 ORS Versus ROSHAN KERKETTA AND 2 ORS	MS. G BORAH MS L BARUAH	
	WITH MACApp./13930/2024 (Filing Number)	ANJU SULTANA AND 2 ORS Versus ROSHAN KERKETTA AND 2 ORS	MS. G BORAH	
50	I.A.(Civil)/3641/2024 in MACApp./13243/2024	ORIENTAL INSURANCE CO LTD Versus MUNNI DEVI AND 2 ORS	MR SISHIR DUTTA MS. M CHOUDHURY	
	WITH MACApp./13243/2024 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus MUNNI DEVI AND 2 ORS	MS. M CHOUDHURY	
51	I.A.(Civil)/3651/2024 in MFA/14158/2024	ORIENTAL INSURANCE COMPANY LTD Versus RAFIQUL ISLAM AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MFA/14158/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus RAFIQUL ISLAM AND 2 ORS	MS. R D MOZUMDAR	
52	I.A.(Civil)/3656/2024 CAVT. NO.08962/024, in MACApp./11631/2024	UNITED INDIA INSURANCE COMPANY LTD Versus BORNALI BARUAH AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR
	WITH MACApp./11631/2024 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus BORNALI BARUAH AND 5 ORS	MR. R GOSWAMI	
53	I.A.(Civil)/3657/2024 in MACApp./9827/2024	RAJ KUMAR JAISWAL AND 2 ORS Versus UNITED INDIA INSURANCE CO LTD AND 2 ORS	MR. M TALUKDAR	
	WITH MACApp./9827/2024 (Filing Number)	RAJ KUMAR JAISWAL AND 2 ORS Versus UNITED INDIA INSURANCE CO LTD AND 2 ORS F	MR. M TALUKDAR	
54	I.A.(Civil)/3658/2024 in MACApp./13019/2024	BHUPAL RAY Versus HDFC GENERAL INSURANCE CO LTD	MR. M M ZAMAN	
	WITH MACApp./13019/2024 (Filing Number)	BHUPAL RAY Versus HDFC GENERAL INSURANCE CO LTD	MR. M M ZAMAN	
55	I.A.(Civil)/3659/2024 in MACApp./10258/2024	THE NEW INDIA ASSURANCE CO LTD Versus APARUPA GOGOI DEKA AND 4 ORS	MS L SHARMA	
	WITH MACApp./10258/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus APARUPA GOGOI DEKA AND 4 ORS A	MS L SHARMA	
	WITH I.A.(Civil)/10259/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus APARUPA GOGOI DEKA AND 4 ORS A	MS L SHARMA	
56	I.A.(Civil)/3660/2024 in MACApp./14001/2024	RAHIMA BEGUM CHOUDHURY Versus BAJAJ ALLIANZ GENERAL INSURANCE CO LTD AND 9 ORS	MR. I A TALUKDAR MR. B HUSSAIN	
	WITH MACApp./14001/2024 (Filing Number)	RAHIMA BEGUM CHOUDHURY Versus BAJAJ ALLIANZ GENERAL INSURANCE CO LTD AND 9 ORS	MR. I A TALUKDAR	

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LEAVE NOTE OF ADVOCATES FOR 29/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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30)	MR. T ROY	03-12-2024	To	06-12-2024
31)	MRS. B SARKAR	03-12-2024	To	06-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,29th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING</u>				
1	AB/1038/2024 WITH OFFICE NOTE, FIXED	SRI PULIN SAIKIA Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	MR. N J DUTTA MR W R MEDHI(NAYAN JYOTI DEKA (I/O)) PP, ASSAM
<u>ORDERS</u>				
2	CRL.A(J)/66/2019 WITH LCR 4 FILES, FIXED	BERTH TIGGA Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
3	CRL.A(J)/113/2019 6 Y 9 M 18 D :WITH LCR 2 FILES, FIXED	ANANDA KHERUAR Versus THE STATE OF ASSAM AND ANR.	MR. P SAIKIA (LEGAL AID COUNSEL)	PP, ASSAM
<u>QUASHMENT</u>				
4	Crl.Pet./465/2013 (ORDERS), FIXED	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR	PP, ASSAM
5	Crl.Pet./645/2013 (HEARING),FIXED	MD. ARIFULLAH Versus THE STATE OF ASSAM AND ANR	MR.S C BISWAS MR.B CHOUDHURY MS.A DEY MR.R D PURAKAISTHA	MR.A UDDIN PP, ASSAM MD.GIASH UDDIN
6	Crl.Pet./349/2014 (HEARING),FIXED	SANJIB DEKA Versus THE STATE OF ASSAM AND ANR	MR.R DUBEY MS.A B KAYASTHA MR.P K GARODIA MS.P SARMA	MR.P SHARMAH(R-2) MR.K D SARMA(R-2) PP, ASSAM
7	Crl.Pet./568/2018 (ADMISSION)	BHOGIRAM DUTTA AND ANR. Versus THE STATE OF ASSAM AND ANR. (D)	MR. R K DUTTA MR. U J SAIKIA MS. N SAIKIA	MS. A DEVI(Legal Aid Counsel)(R2) PP, ASSAM

8	Crl.Pet./1013/2018 (ORDERS)	SABITA SEN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I H SAIKIA MR. K K GOSWAMI MR. M R CHOUDHURY MR. L M RAHMAN	PP, ASSAM
9	Crl.Pet./1154/2018 (ADMISSION),WITH LCR 2 FILES	SAHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR S M T CHISTIE MR. S BORA MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. S K DAS PP, ASSAM
10	Crl.Pet./77/2019 (ADMISSION),WITH LCR 1 FILE(SCANNED COPY)	SEFALI SUTRADHAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED	PP, ASSAM
11	Crl.Pet./106/2019 (ADMISSION),WITH LCR 2 FILES(SCANNED COPY)	UMA MAHATO Versus THE STATE OF ASSAM AND 2 ORS	MR. N HASAN MS. S KAKATI MR. A HASAN	MR. A K GUPTA (R2,R3) MR. R S MISHRA (R2,R3) PP, ASSAM
12	Crl.Pet./230/2019 (ADMISSION),WITH LCR 1 FILE(SCANNED COPY)	VINAY SINGH TANWAR AND 7 ORS. Versus RAJNI AND ANR	MR. A GOYAL MR G KHANDELIA MR. K DEKA	MR P K DAS (R1) PP, ASSAM(R2)
13	Crl.Pet./313/2019 (ADMISSION)	MUSLIM ALI Versus ABDUR RASHID MANDAL	MR. R ALI MR. H A AHMED MR. S M RAHMAN	MR. A M BORA MR M SHELIM MS. C CHOUDHURY
14	Crl.Pet./352/2019 (ADMISSION),WITH LCR 3 FILES(SCANNED COPY)	DWIJENDRA KALITA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR	PP, ASSAM
15	Crl.Pet./662/2019 (ADMISSION)	AJAY KUMAR SURANA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR. A CHETIA	MD. M U AHMED MS U DAS PP, ASSAM MS. B R KALITA
16	Crl.Pet./825/2019 (ADMISSION)	FAIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MS. S F MAITAI MR. P S BISWAS MS D CHOWDHURY	SUSHMITA SENGUPTA PP, ASSAM
WITH				
17	Crl.Pet./834/2019	RAIHAN UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. P S BISWAS	SUSHMITA SENGUPTA PP, ASSAM
18	Crl.Pet./887/2019 (ADMISSION), WITH LCR 1 FILE(SCANNED COPY)	AMIR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. S K ROY MD K RAHMAN	PP, ASSAM
19	Crl.Pet./1078/2019 (ORDERS)	ROHAN DAS Versus THE STATE OF ASSAM AND ANR.	MS. T SOM MR H DAS MR. P TELI MS P LEKHARU	PP, ASSAM
20	Crl.Pet./1219/2019 (ORDERS), WITH LCR 1 FILE	ASHOK KR. JAIN Versus THE STATE OF ASSAM AND ANR.	MR. B GOGOI MR. A CHETIA MR. A PHUKAN	PP, ASSAM
HEARING				
21	Crl.Rev.P./251/2012 WITH LCR 8 FILES	NRIPEN DAS and 2 ORS Versus THE STATE OF ASSAM	MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MS.S AHMED MR I HUSSAIN MD.A MALEQUE	PP, ASSAM
22	Crl.Rev.P./596/2012 WITH LCR 4 FILES	AJOY KR. VISWAKARMA Versus THE UNION OF INDIA	MR.B M CHOUDHURY MR.P KALITA MRS.A BHATTACHARYYA	PP, ASSAM
23	Crl.Rev.P./280/2013 WITH LCR 4 FILES, B/O	BIJOY MUNDA and 4 ORS Versus THE STATE OF ASSAM	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	PP, ASSAM

24 [Crl.A./313/2015](#)
WITH OFFICE NOTE, LCR 1
BUNDLE, FIXED

25 [Crl.A./132/2016](#)
WITH OFFICE NOTE, LCR 1
BUNDLE, FIXED

SRI ABDUS SAMAUN
Versus
CENTRAL BUREAU OF INVESTIGATION

SRI BIPUL KUMAR NATH
Versus
CENTRAL BUREAU OF INVESTIGATION

MR.D TALUKDAR
MR.P CHOUDHURY
MR. K SAIKIA

MR. D TALUKDAR
MR. P CHOUDHURY
MS. N MISHRA

MR.P N CHOUDHURY
MR M HALOI
RETAINER COUNSEL(CBI)

MR M HALOI
RETAINER COUNSEL(CBI)

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[For Friday,29th November 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3621/2024	JAYANTA TAW Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MR P KOULI	PP, ASSAM
2	Bail Appln./3629/2024	SOBHAN ALI @ SUBAHAN ALI Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
3	Bail Appln./3630/2024	JEHERUL ALI Versus THE STATE OF ASSAM	MR KUTUB ALI DR. D J DEKA	PP, ASSAM
4	Bail Appln./3631/2024	DHIRAJ RAJBONGSHI Versus THE STATE OF ASSAM	MR T N SRINIVASAN MR. N ISLAM MD A ISLAM	PP, ASSAM
MOTION				
5	AB/2863/2024 FIXED	DEVA DOLEY @ DEBA DOLEY Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
6	AB/3074/2024 FIXED	SAGAR BISWAS Versus THE STATE OF ASSAM	MR. M KALITA	PP, ASSAM
7	AB/3112/2024	FRANCIS AMSONG Versus THE STATE OF ASSAM	MR. D GOGOI MR. I BORTHAKUR	PP, ASSAM
8	AB/3113/2024	KAZIRUL ISLAM Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
9	AB/3114/2024	DHARMESWAR ROY Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
10	AB/3115/2024	AKSOR ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN	PP, ASSAM
11	AB/3116/2024	SAMIDUL ISLAM @ SAMIDUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
12	AB/3117/2024	BITUPON BASUMATARI Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM

13	AB/3118/2024	RABIYAL SHEIKH AND 4 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM	PP, ASSAM
14	AB/3120/2024	NUR MOHAMMAD Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN MR. N ISLAM R KHA	PP, ASSAM
15	AB/3124/2024	JITEN DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY	PP, ASSAM
ADMISSION				
16	Crl.Pet./1203/2024 FIXED	M/S G R INFRAPROJECTS LTD Versus THE CENTRAL BUREAU OF INVESTIGATION CBI	MR. R J DAS	SC, CBI
BAIL HEARING (BA)				
17	Bail Appln./375/2024 WITH CASE RECORD(SCANNED COPY), FIXED	FAROOQ SHEIKH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
WITH				
18	Bail Appln./4485/2023 WITH CASE RECORD(SCANNED COPY)	RAFIQUL SIKDAR @ ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
19	Bail Appln./2886/2024 WITH CASE RECORD(SCANNED COPY)	ABHISEKH CHANDA @ ABHISHEK CHANDA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
20	Bail Appln./3312/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SUHEL AHMED @ SUYEL AHMED Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	PP, ASSAM
21	Bail Appln./3359/2024 FIXED	JITU ALI Versus THE STATE OF ASSAM	MR. M R Z CHOUDHURY SIRAJ CHOUDHURY	PP, ASSAM
22	Bail Appln./3413/2024 FIXED	MRINAL DAS @ MINTU Versus THE STATE OF ASSAM	N NEOG L BANIK	PP, ASSAM
23	Bail Appln./3452/2024 FIXED	GOBINDA RAJKHOWA Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S SARKAR JAGANATH SUWAI	PP, ASSAM
24	Bail Appln./3461/2024 FIXED	ABDUR RAZZAK @ ABDUL RAZAK AND 3 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
25	Bail Appln./3494/2024 FIXED	ANOWAR UDDIN Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
26	Bail Appln./3502/2024 FIXED	AHIDUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
27	Bail Appln./3508/2024 FIXED	HEMANTA DAS Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
28	Bail Appln./3555/2024 FIXED	MOHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MR. M R SODIAL MS. L WAJEEDA MR. M H SAIKIA	PP, ASSAM
29	Bail Appln./3570/2024 FIXED	SRI ANGSUMAN DEKA Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM

BAIL HEARING

30	AB/2257/2023 FIXED	SANJAY DOLEY Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
31	AB/547/2024 WITH CASE RECORD(SCANNED COPY)	RAKIBUL MIYA @ RAKIBUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA PP, ASSAM
32	AB/1564/2024 FIXED	PARIMAL BORA Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	MR K THAKUR(INFORMANT) MR D MEDHI(INFORMANT) PP, ASSAM
33	AB/1587/2024 FIXED	FARMAN ALI Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
34	AB/1793/2024	SABIR HOSSAIN Versus STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
35	AB/1941/2024	RUPCHAN ALI Versus THE STATE OF ASSAM	MR. Y SIKDAR	PP, ASSAM
36	AB/1963/2024	MANJAY KUMAR VERMA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
37	AB/2126/2024 FIXED	NAWAB MERAJ AHMED Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM
38	AB/2257/2024 FIXED	MD ILIAS AHMED AND 6 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
39	AB/2381/2024 FIXED	GITAMONI KALITA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D CHUTIA MR SAURADEEP DEY	PP, ASSAM
40	AB/2477/2024 FIXED	MOSAMADDIN ALI @MD MUSAMUDDIN Versus THE STATE OF ASSAM	MR. R Deka S I AKAND	PP, ASSAM
41	AB/2507/2024 FIXED	NAJIM ALI @ NAZIM ALI Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
42	AB/2810/2024 FIXED	SRI ANIRUDDHA KUMAR @ SRI ANIRUDDHA KUMAR YADAV Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR S SARMAH	PP, ASSAM
43	AB/2907/2024 FIXED	DHIRENDRA BISWAS AND 2 ORS Versus THE STATE OF ASSAM	MS. P KHATUN SAMIM RAHMAN T A LASKAR	PP, ASSAM
44	AB/2941/2024 WITH OFFICE NOTE, FIXED	NAZIBUL ISLAM AND ANR Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	MR J ISLAM (INFORMANT) MR M ROHMAN (INFORMANT) S ISLAM (INFORMANT) PP, ASSAM
45	AB/2945/2024 FIXED	JJARUL HAQUE Versus THE STATE OF ASSAM	A CHOUDHURY MR N HAQUE MR. JITEN RABHA MR. S CHOUDHURY	PP, ASSAM
46	AB/2955/2024 WITH OFFICE NOTE, FIXED	RASHIDUL KHAN @ RASHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL S S AHMED	PP, ASSAM

47	AB/2971/2024 FIXED	MOJAMMIL RAHMAN @ MOON ALI AND 2 ORS. Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MS F RAHMAN MR A K AZAD	PP, ASSAM
48	AB/2998/2024 FIXED	AVINASH CH UPADHYAY AND ANR Versus THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA MR N MILI	PP, ASSAM
49	AB/3016/2024 FIXED	REJAK ALI Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
50	AB/3030/2024 FIXED	DIPAK KUMAR PAUL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM

ORDERS

51	Crl.A./82/2021	JAILSING BAGLARY Versus THE STATE OF ASSAM AND ANR	MR. A K JAIN MR. M KALITA MR J PAYENG MS. M BORUAH	PP, ASSAM
	WITH I.A.(Crl.)/176/2021 in Crl.A./82/2021	JAILSING BAGLARY Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MS. M BORUAH	PP, ASSAM
52	Crl.Pet./1154/2023 WITH LCR 1 FILE, B/O	DEEPIYOTI MALAKAR Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
53	Crl.Pet./1404/2024 FIXED	DR. RATUL DATTA Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM

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12)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
13)	MS S DAS	22-11-2024	To	02-12-2024
14)	MR S SARMA	22-11-2024	To	15-02-2025
15)	MRS. A GAYAN	25-11-2024	To	29-11-2024
16)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
17)	MR A K DAS	25-11-2024	To	30-11-2024
18)	MR. L C DEY	25-11-2024	To	29-11-2024
19)	MR J DAS	28-11-2024	To	31-12-2024
20)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
21)	MR. B K JAIN	27-11-2024	To	30-11-2024
22)	MS. S G BARUAH	26-11-2024	To	30-11-2024
23)	MR G CHOUDHURY	27-11-2024	To	03-12-2024

24)	MS. D SAIKIA	04-12-2024	To	10-01-2025
25)	MR. P MAHANTA	28-11-2024	To	29-11-2024
26)	MR. Y S MANNAN	28-11-2024	To	29-11-2024
27)	MR R GOENKA	28-11-2024	To	06-12-2024
28)	MR A GOENKA	28-11-2024	To	06-12-2024
29)	MR. M SARANIA	28-11-2024	To	29-11-2024
30)	MR. T ROY	03-12-2024	To	06-12-2024
31)	MRS. B SARKAR	03-12-2024	To	06-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,29th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3619/2024	MAHAMMAD ULLAH AND ANR Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
2	Bail Appln./3620/2024	TAHIDA KHATUN Versus THE STATE OF ASSAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	PP, ASSAM
3	Bail Appln./3622/2024	JAMIR ALI Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR A RASHID MR. K ISLAM MS S PARVEEN	PP, ASSAM
4	Bail Appln./3623/2024	RAJVIR Versus THE UNION OF INDIA	MR. M BISWAS A GHOSAL S K DAS	SC, DRI
MOTION				
5	Crl.Rev.P./480/2024	PRANAB BHATTA Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/1161/2024 in Crl.Rev.P./480/2024	PRANAB BHATTA Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
6	Crl.Pet./1307/2024	ABHIJIT BANIA Versus THE STATE OF ASSAM AND ANR	MR. B HALDAR R L CHUTIA MS S. BASAK	PP, ASSAM
7	Crl.Pet./1342/2024 B/O	MD. ABDUL KADIR Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
8	Crl.Pet./1366/2024 B/O	DEBOTTAM ROY Versus THE STATE OF ASSAM AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	MR. D GOGOI, SC, EXCISE DEPTT. PP, ASSAM
9	Crl.Pet./1445/2024	AHIF HUSSAIN SIDDIQUE Versus THE STATE OF ASSAM AND ANR	MR M H AHMED MR. M RAHMAN MR M RAHMAN I AMIN	PP, ASSAM

10	Crl.Pet./1446/2024	MEGHAN PASWAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
11	Crl.Pet./1447/2024	PRAGYAN CHUTIA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
12	Crl.Pet./1448/2024	JASPRIT SINGH PANESAR Versus THE STATE OF ASSAM AND ANR	MR. G PHUKAN L KALITA	PP, ASSAM
13	AB/3119/2024	SYED ZAKIR ULLAH Versus THE STATE OF ASSAM	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED B DAS	PP, ASSAM
<u>ADMISSION</u>				
14	Crl.Pet./1133/2022 WITH LCR 1 FILE(SCANNED COPY)	BIPUL KALITA Versus THE STATE OF ASSAM AND ANR.	MD. S M RAHMAN MR. R AHMED MR A I TALUKDAR	PP, ASSAM
15	Crl.Pet./1264/2022 (AT 2:00 PM), WITH LCR 2 FILES(SCANNED COPY), FIXED WITH I.A.(Crl.)/312/2023 in Crl.Pet./1264/2022	DR. FARHIN IQBAL Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. R J DAS MRS S SAIKIA	PP, ASSAM
16	Crl.Rev.P./65/2023	SURANJANA HAZARIKA, Versus THE STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. R HAZARIKA	PP, ASSAM
16	Crl.Rev.P./65/2023	MOUSAM PAUL Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	MR. P K DEKA (R-2) MS. R GOSWAMI (R-2) MR R KARIM (R-2) PP, ASSAM
17	Crl.Pet./557/2023 WITH LCR 1 FILE, B/O	PRANAB ACHARJEE AND 2 ORS Versus JURI BAISHYA	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	MR. S SAIKIA
18	Crl.Pet./250/2024 B/O	PRADIP MAHANTA Versus THE STATE OF ASSAM AND ANR	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN MR. R ULLAH	MR. P KATAKI (R-2) MRS. R BEGUM (R-2) MS. A LALA (R-2) PP, ASSAM
19	Crl.A./292/2024 WITH LCR 1 FILE	BHASKAR TALUKDAR Versus SYED MATIUR RAHMAN	MRS R KAKATI MR. P P DUTTA MR P KALITA MRS S GOSWAMI MR. A BORUA MR B S DEKA	MR J DAS, LEGAL AID COUNSEL
20	Crl.Pet./569/2024 WITH LCR 4 FILES	DULEN GOGOI Versus THE STATE OF ASSAM AND ANR	MR. P BORAH MRS K M SAIKIA	MR. R SENSUA (R-2) MR. D CHUTIA (R-2) PP, ASSAM
21	Crl.Pet./720/2024 WITH LCR 1 FILE, B/O	KARIM UDDIN AHMED @ MD. KARIMUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER	MR. D S DEKA (R-2) PP, ASSAM
22	Crl.Pet./735/2024	AJIJUR RAHMAN @ AZIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
23	Crl.Pet./848/2024 FIXED	CANARA BANK Versus THE STATE OF ASSAM	MR. M SHARMA MRS. S ISLAM MS. S YASMIN MR R KALITA	PP, ASSAM
24	Crl.Pet./998/2024 B/O	SOBAN ALI @ SOBAHAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	MRS. M A OZAH (R-2) PP, ASSAM

BAIL HEARING (BA)

25	Bail Appln./966/2024 WITH SCANNED COPY OF LCR.	MANISH KUMAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
26	Bail Appln./2363/2024	SAGAR MALAKAR @ SAGOR MALAKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
27	Bail Appln./2448/2024 WITH CASE RECORD(SCANNED COPY)	USMAN ALI Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
28	Bail Appln./3258/2024 WITH SCANNED COPY OF CASE RECORD.	NAZIM SEIKH Versus THE STATE OF ASSAM,	MS. S K NARGIS MS S BEGUM MR. Z H BORA MS N SULTANA	PP, ASSAM
29	Bail Appln./3445/2024 WITH CASE RECORD(SCANNED COPY)	KOYES AHMED @ KOYES AHMED MAHAMMOD Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
30	Bail Appln./3510/2024 FIXED.	MD MIRAJUL ALI @ JITUL ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
BAIL HEARING				
31	AB/1930/2024	MD MONOWAR ALI Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
32	AB/2509/2024 FIXED.	SAIFUL ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	MS. R CHOUDHURY,Amicus Curiac (R-2) PP, ASSAM
33	AB/2511/2024	IMRAN @ IMRAN DEWAN @ DHAN Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
34	AB/2601/2024 FIXED.	WASIM AKRAM Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
35	AB/3011/2024 FIXED	SAJARUL HAQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI R L CHUTIA	PP, ASSAM
36	AB/3060/2024 FIXED	KESHAR BAHADUR CHETRY Versus THE STATE OF ASSAM	MR. R BARUAH	SC, FOREST
ORDERS				
37	Crl.A./192/2012 WITH OFFICE NOTE, LCR 5 FILES	SIRAJUDDIN Versus THE STATE OF ASSAM AND ORS	MR.S C BISWAS MR.B CHOUDHURY MS.E SHITIRI MS.A DEY MR.D BANIA	MR. S H RAHMAN (R-2,3,4,7-13,15-23,25) MR. D A KAIYUM (R-2,3,4,7-13,15-23,25) MR E HUSSAIN (R-2,3,4,-13,15-23,25) MR J ISLAM (R-2,3,4,-13,15-23,25) PP, ASSAM
38	Crl.L.P./19/2023 WITH OFFICE NOTE in Crl.A./390/2023 WITH Crl.A./390/2023 (Filing Number)	UNION OF INDIA Versus DHAN BORO @ DHON BORO UNION OF INDIA Versus DHAN BORO @ DHON BORO . E	MR. S C KEYAL MR. S C KEYAL	MR P KATAKI MR U S BORGHAIN MS DIPSY RAJA
39	Crl.A./196/2023 <u>1 Y 6 M 9 D</u> :WITH OFFICE NOTE, LCR 5 FILES, B/O	AYUB MAMUN @ AYUB MAMON @ MUN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

40	Crl.A./396/2023 1 Y 2 M 22 D :WITH OFFICE NOTE, LCR 3 FILES, P.B.-1, B/O	MOHIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	WITH I.A.(Crl.)/1028/2023 in Crl.A./396/2023	MOHIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
41	I.A.(Crl.)/582/2023 WITH LCR 5 FILES in Crl.A./236/2023	BRINDABAN BORAH @ BRINDABAN BORA Versus THE STATE OF ASSAM	MR J PAYENG H SAIKIA MS K TAYE	PP, ASSAM
	WITH Crl.A./236/2023	BRINDABAN BORAH @ BRINDABAN BORA Versus THE STATE OF ASSAM	MR J PAYENG H SAIKIA MS K TAYE	PP, ASSAM
42	Tr.P.(Crl.)/32/2024 B/O	SYED SHIRAJUL HOQUE Versus JAHURA PARBIN AND ANR	MR. M ALI MR J. ISLAM	PP, ASSAM
43	I.A.(Crl.)/742/2024 WITH LCR 4 FILES, FIXED in Crl.A./184/2024	RABIYAL HUSSAIN @ RABIYAL SK Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MS. N NASRIN (R-2) PP, ASSAM
	WITH Crl.A./184/2024	RABIYAL HUSSAIN @ RABIYAL SK Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
44	Crl.Pet./920/2024 FIXED	SAHAB UDDIN CHOUDHURY Versus SAMSUR UDDIN CHOUDHURY	MR. M KHAN MS J AKTAR K MAINUDDIN	
45	I.A.(Crl.)/1086/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED in Crl.Rev.P./238/2024	SMTI. BABY RABHA @ RAVA Versus THE STATE OF ASSAM AND ANR	MR. S NATH MR. N G KUNDU	PP, ASSAM
	WITH Crl.Rev.P./238/2024	SMTI. BABY RABHA @ RAVA Versus THE STATE OF ASSAM AND ANR	MR. S NATH MR. N G KUNDU MR S BANERJEE MUSTAFIJUR RAHMAN R SAHA MS. M BAISHYA	PP, ASSAM
46	I.A.(Crl.)/1120/2024 FIXED in Crl.Rev.P./10480/2024	CHOUDHURY TOFAYEL AHMED Versus SHAHIDA KHATUN AND ANR	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
	WITH Crl.Rev.P./10480/2024 (Filing Number)	CHOUDHURY TOFAYEL AHMED Versus SHAHIDA KHATUN AND ANR (A)	MD. A HUSSAIN	
47	Crl.Pet./1121/2024 WITH LCR 2 FILES, FIXED	MRIDUL HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MS A ROY S SHAHI	MR. L GOGOI (R-2) PP, ASSAM
48	Crl.Pet./1265/2024 FIXED	NITUL DEKA Versus BARNIL BHUYAN AND 2 ORS	MR. FIRUZ KHAN MR. T K DAS MR. ABHIJIT MENA DR AZIZ KHAN	PP, ASSAM
49	Crl.Pet./1383/2024 FIXED	SAHIL MALLIK @ MALIK Versus THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM S RAHMAN	PP, ASSAM

HEARING

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LEAVE NOTE OF ADVOCATES FOR 29/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MR. R P SINGH	14-11-2024	To	06-12-2024
9)	MR. O P BHATI	17-11-2024	To	30-11-2024
10)	MR. R ISLAM	19-11-2024	To	30-11-2024
11)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
12)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
13)	MS S DAS	22-11-2024	To	02-12-2024
14)	MR S SARMA	22-11-2024	To	15-02-2025
15)	MRS. A GAYAN	25-11-2024	To	29-11-2024
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17)	MR A K DAS	25-11-2024	To	30-11-2024
18)	MR. L C DEY	25-11-2024	To	29-11-2024
19)	MR J DAS	28-11-2024	To	31-12-2024
20)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
21)	MR. B K JAIN	27-11-2024	To	30-11-2024
22)	MS. S G BARUAH	26-11-2024	To	30-11-2024
23)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
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31)	MRS. B SARKAR	03-12-2024	To	06-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,29th November 2024]

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./1098/2024 FIXED, (ASSIGNED BY HONOURABLE THE CHIEF JUSTICE)	SYONGKIRI RONGPHAR @ SYOUNGKIRI RONGPHAR Versus THE STATE OF ASSAM AND 2 ORS	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
BAIL HEARING				
2	AB/2132/2024 FIXED	GIASUDDIN ALIAS GIASUDDIN AHMED Versus THE STATE OF ASSAM	MR J C BORAH	MR. A AHMED(INFORMANT) PP, ASSAM
3	WITH AB/2060/2024	ABDUL MATIN Versus THE STATE OF ASSAM	MR. T J MAHANTA MR J C BORAH MR J C BORAH	MR. A AHMED(INFORMANT) PP, ASSAM
4	AB/2830/2024 FIXED	ABDUL KALAM Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MR. R P SINGH	14-11-2024	To	06-12-2024
9)	MR. O P BHATI	17-11-2024	To	30-11-2024
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11)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
12)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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14)	MR S SARMA	22-11-2024	To	15-02-2025

15)	MRS. A GAYAN	25-11-2024	To	29-11-2024
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18)	MR. L C DEY	25-11-2024	To	29-11-2024
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26)	MR. Y S MANNAN	28-11-2024	To	29-11-2024
27)	MR R GOENKA	28-11-2024	To	06-12-2024
28)	MR A GOENKA	28-11-2024	To	06-12-2024
29)	MR. M SARANIA	28-11-2024	To	29-11-2024
30)	MR. T ROY	03-12-2024	To	06-12-2024
31)	MRS. B SARKAR	03-12-2024	To	06-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,29th November 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/27/2015 PART-HEARD, BY SLIP	DIPEN HAZARIKA Versus STATE BANK OF INDIA and 8 ORS	MR. P K BORAH MR.A J RAJKHOWA MR.S BORTHAKUR MR.U S BORA	MR.L TALUKDAR(R-1) MS.M DASR-1 MR.B DAS(R-1) MS.N DAS(R-1)
ADMISSION				
2	WP(C)/3487/2017	ON THE DEATH OF AZIM UDDIN CHOUDHURY HIS LEGALHEIR/WIFE ANOWARA BEGUM CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS.	DR. B AHMED MR.I H BARBHUIYA MS R RAJKHOWA MR. A K AZAD	GA, ASSAM SC, AG MR. A ROY(SC,PNRD R-1&2) MR. R K TALUKDAR (R-5)
3	WP(C)/8155/2019	HIREN CH. DAS Versus THE UNION OF INDIA AND 5 ORS.	MS. B BHUYAN MS. L ISLAM MS R SAHIN	MRS. A GAYAN ASSTT.S.G.I.
4	WP(C)/1746/2021	KALIRAM BORO Versus LANGPI DEHANGI RURAL BANK AND 4 ORS	MR. K BORUAH MR. M ALOM	MS S MOCHAHARI (R-5) MR S DUTTA MR. S DUTTA
5	WP(C)/1852/2021	CHAMPA PURKAYASTHA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. B K SEN MS S DEY MR F HAQUE MS N TALUKDAR MR A HUSSAIN	GA, ASSAM MR. K GOGOI ASSTT.S.G.I.
6	WP(C)/4321/2021	KAMALI BARO @ KAMALI BORO Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI	SC, PWD SC, FINANCE
7	WP(C)/7290/2022 B/O	BALENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, ELEM. EDU SC, AG SC, SEC. EDU.
8	WP(C)/409/2023	MANOHAR DEKA, AFS Versus THE STATE OF ASSAM AND 3 ORS.	MR. N BORAH MR H MAZUMDER N AHMED	GA, ASSAM SC, FINANCE DEPTT.
9	WP(C)/594/2023 FIXED	MD HUSSAIN ALI @ HUSSEN ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM GA, ASSAM SC, AG SC, TRANSPORT SC, FINANCE SC, A S T C

10	WITH WP(C)/1183/2023	SREEMANTA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR P K KALITA MR. K R BOROOAH	GA, ASSAM SC, TRANSPORT SC, A S T C SC, FINANCE
11	WP(C)/1428/2023	SHAHJALAL HOQUE AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR. P CHAKRABORTY TANZIM L. CHOUDHURY MR. M K CHOUDHURY	GA, ASSAM
12	WP(C)/4544/2023 FIXED	MRS. KRISHNA SHARMA Versus THE UNION OF INDIA AND 7 ORS	MR MINTU SAIKIA MS R DUTTA	MR. A K DUTTA DY.S.G.I.
13	WP(C)/4964/2023	PRANAB KR. DAS Versus ASSAM CO-OPERATIVE APEX BANK LTD AND 20 ORS	MRS A K CHOUDHURY MR M CHOUDHURY	MR. J BARMAN (R-4,5,6,7,8,10, 11,12,9,13,14,16,17,19,18,20,21) SC, THE ASSAM CO OPERATIVE APEX BANK LTD.
14	WP(C)/5099/2023	MANOSHI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR G BORDOLOI MS. J BURAGOHAIN MR. A METO	SC, HEALTH
15	WP(C)/5218/2023	SHAHJAHAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MR. M R Z CHOUDHURY(R-4) A TALUKDAR (R-5) MS A SIDDIKA(R-4) MR A MOHAMMAD (R-5) SC, P H E
16	WP(C)/6673/2023	CHANDAN BARMAN Versus THE UNION OF INDIA AND 3 ORS	MR B PATHAK MR. B BARMAN MS M TIWARI	MR. S S ROY DY.S.G.I.
17	WP(C)/7076/2023	CHITRA LEKHA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR. P SARMAH	GA, ASSAM MR. T C CHUTIA (R-2 & R-3) MS. R DEKA (R-1) MR. B GOGOI (R-4) SC, HEALTH
18	WITH WP(C)/7026/2023	ROKIBOOL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR. P SARMAH	GA, ASSAM MR. T C CHUTIA, ADDITIONAL SENIOR GOVT ADVOCATE (R-2,3) MS. R DEKA, SC (R-1) MR B GOGOI, SC (R-4)
19	WP(C)/7485/2023	NABA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS	MRS. M. BARUAH BHUYAN MR. M K SHARMA	GA, ASSAM SC, AG SC, INDUSTRIES AND COMMERCE SC. BTC
20	WP(C)/7526/2023 B/O	BAIJAYANTA BHATTACHARJEE Versus THE ASSAM POWER GENERATION CORP LTD AND 4 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	DR P AGARWAL (R- 4,5) MR I HASIEB (R- 4,5) MR. B J DAS (R- 4,5) SR. SC, APGCL
21	WP(C)/1373/2024	SATYAJIT DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM SC, FINANCE
22	WP(C)/1409/2024 FIXED	TUPESWARI BALA BARO Versus THE STATE OF ASSAM AND 13 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, AG SC, FINANCE
23	WP(C)/1630/2024	MANABJYOTI SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR	GA, ASSAM
24	WP(C)/1726/2024	DR. JOYDEEP PURKAYASTHA Versus THE UNION OF INDIA AND 4 ORS	MR S BORTHAKUR MR R SENSUA MR. K MOHAMMED G KAUSHIK	MR S DUTTA (R-5) MR SISHIR DUTTA(R-2,3) MS S MOCHAHARI(R-2,3) MS S MOCHAHARI(R-2,3) MR. S DUTTA(R-2,3) MR. S DUTTA(R-2,3) MR S DUTTA(R-2,3) MR S DUTTA(R-2,3) DY.S.G.I.
25	WP(C)/2162/2024	SUHANA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR J ABEDIN(R-5) GA, ASSAM MR. K I MAZUMDER(R-5) MR M Z RAHMAN(R-5)

26	WITH WP(C)/2434/2024	FOUJIA TABASSUM Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	GA, ASSAM MR. M H RAJBARBHUIYAN (R-5)
27	WP(C)/2359/2024	YOGENDRA SINGH CHAUDHARY Versus THE STATE OF ASSAM AND 2 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA P. NATH DR AZIZ KHAN	SC, NHM SC, HEALTH AND F W
28	WP(C)/2373/2024	JAINAL UDDIN LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, FINANCE
29	WP(C)/2888/2024	MD. MIZANUL HOQUE Versus STATE OF ASSAM AND 3 ORS	MR. B CHAKRAVARTY A SARMA	GA, ASSAM
30	WP(C)/3220/2024	ABDUL HAI Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORA	GA, ASSAM SC, FINANCE
31	WP(C)/3623/2024 BY SLIP	KALYAN KALITA Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
32	WP(C)/4000/2024	MADAN CHANDRA KAIBARTA Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, AG SC, SOCIAL JUSTICE AND EMPOWERMENT
33	WP(C)/4916/2024	BIJU KUMAR LAHORY AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DEKA	GA, ASSAM
ORDERS				
34	Cont.Cas(C)/351/2022	ATIFUL RAHMAN Versus BISWARANJAN SAMAL, IAS AND ORS.	MR. M DAS MR. A DAS	MR D KALITA MR. S CHAMARIA MR. D NATH MR. D NATH O ASSUMI (R-5,6)
35	Cont.Cas(C)/753/2023	AKINUR ISLAM Versus JAY SHIVANI AND ANR	MR. M ISLAM MS A KHATUN	MR. K KONWAR (R-1) MR S DUTTA (R-1) MS. N BORAH (R-1)
36	I.A.(Civil)/1992/2024 IN WP(C) 1169/2011 (D/O), B/O in WP(C)/1169/2011	ANJAN MITRA Versus THE STATE OF ASSAM AND 2 ORS.	MR A N AHMED	GA, ASSAM SC, HEALTH
37	I.A.(Civil)/2502/2024 in WP(C)/1870/2023	BADAL CH. BANIK Versus THE STATE OF ASSAM AND 25 ORS	MR H BARUAH MR H BARUAH MR P P PHUKAN	MS G BORA GA, ASSAM
	WITH WP(C)/1870/2023	MANOJ DEVNATH AND 19 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. G BORAH MS RIMA DAS	GA, ASSAM MR H BARUAH MR P P PHUKAN SC, REVENUE
38	I.A.(Civil)/3307/2024 FIXED in WP(C)/2869/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND 12 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM MS. M D BORA (SC, CO- OPERATIVE SOCIETIES) MS. M BHATTACHARYYA MR B CHOUDHURY MR. D UPAMANYA (SC, HEALTH DEPT.) MR. C SARMA (SC, SOCIAL JUSTICE AND EMPOWERMENT) SC, HEALTH

WITH
[WP\(C\)/2869/2024](#)

KAUSHIK DAS
Versus
THE STATE OF ASSAM AND 12 ORS

MR. FIRUZ KHAN
MR U CHAUDHURY
MR. ABHIJIT MENA
MS D BARUAH
RHITUSHREE TALUKDAR
P. NATH
DR AZIZ KHAN

GA, ASSAM
MS. M D BORA (SC, CO-
OPERATIVE SOCIETIES)
MS. M BHATTACHARYYA
MR B CHOUDHURY
MR. D UPAMANYA (SC,
HEALTH DEPT.)
MR. C SARMA (SC, SOCIAL
JUSTICE AND
EMPOWERMENT)

SC, HEALTH

39 WITH
[WP\(C\)/2321/2024](#)

KAUSHIK DAS
Versus
THE STATE OF ASSAM AND 11 ORS

MR. FIRUZ KHAN
RHITUSHREE TALUKDAR
P. NATH
DR AZIZ KHAN

GA, ASSAM
SC, SOCIAL JUSTICE AND
EMPOWERMENT
SC, HEALTH

40 [WP\(C\)/5494/2024](#)

KAKRUNG RONGPIPI
Versus
THE STATE OF ASSAM AND 10 ORS

MR. N K MURRY
MS P TOKBIPI
MS S.DAS
P HAJONG

GA, ASSAM
SC, AG
SC, P H E
SC, K A A C
SC, FINANCE DEPTT.

HEARING

41 [WP\(C\)/1898/2016](#)
FIXED

SUMAN ROY
Versus
THE INDIAN OIL CORPORATION LTD. and
4 ORS

MR.A D CHOUDHURY
MR. S DEKA
MR.D CHOUDHURY
MR. P DUTTA

MR.N DEKA
MR.M GOGOI
SC, IOC

42 WITH
[WP\(C\)/1896/2016](#)

JAYDEV BAISHYA
Versus
THE INDIAN OIL CORPORATION LTD. and
4 ORS

MR. A D CHOUDHURY
MR. S DEKA
MR. D CHOUDHURY
MR. P DUTTA

MR. N DEKA
MR. M GOGOI
SC, IOC

43 [WP\(C\)/2192/2016](#)
FIXED

MUSTT. SANAWOAR BEGUM @
SANOWARA BEGUM
Versus
THE STATE OF ASSAM AND 3 ORS

MR.A K PURKAYASTHA
MR.M J BARUAH
MR.S SHARMA

MR.B K SARMA
SC, SOCIAL WELFARE

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LEAVE NOTE OF ADVOCATES FOR 29/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MR. R P SINGH	14-11-2024	To	06-12-2024
9)	MR. O P BHATI	17-11-2024	To	30-11-2024
10)	MR. R ISLAM	19-11-2024	To	30-11-2024
11)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
12)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
13)	MS S DAS	22-11-2024	To	02-12-2024
14)	MR S SARMA	22-11-2024	To	15-02-2025
15)	MRS. A GAYAN	25-11-2024	To	29-11-2024
16)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
17)	MR A K DAS	25-11-2024	To	30-11-2024
18)	MR. L C DEY	25-11-2024	To	29-11-2024
19)	MR J DAS	28-11-2024	To	31-12-2024
20)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024

21)	MR. B K JAIN	27-11-2024	To	30-11-2024
22)	MS. S G BARUAH	26-11-2024	To	30-11-2024
23)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
24)	MS. D SAIKIA	04-12-2024	To	10-01-2025
25)	MR. P MAHANTA	28-11-2024	To	29-11-2024
26)	MR. Y S MANNAN	28-11-2024	To	29-11-2024
27)	MR R GOENKA	28-11-2024	To	06-12-2024
28)	MR A GOENKA	28-11-2024	To	06-12-2024
29)	MR. M SARANIA	28-11-2024	To	29-11-2024
30)	MR. T ROY	03-12-2024	To	06-12-2024
31)	MRS. B SARKAR	03-12-2024	To	06-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,29th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/2922/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOTIBUR RAHMAN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM

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10)	MR. R ISLAM	19-11-2024	To	30-11-2024
11)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
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14)	MR S SARMA	22-11-2024	To	15-02-2025
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17)	MR A K DAS	25-11-2024	To	30-11-2024
18)	MR. L C DEY	25-11-2024	To	29-11-2024
19)	MR J DAS	28-11-2024	To	31-12-2024
20)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
21)	MR. B K JAIN	27-11-2024	To	30-11-2024
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26)	MR. Y S MANNAN	28-11-2024	To	29-11-2024

27)	MR R GOENKA	28-11-2024	To	06-12-2024
28)	MR A GOENKA	28-11-2024	To	06-12-2024
29)	MR. M SARANIA	28-11-2024	To	29-11-2024
30)	MR. T ROY	03-12-2024	To	06-12-2024
31)	MRS. B SARKAR	03-12-2024	To	06-12-2024